



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF FIRST APPEAL (SINGLE BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	FA/55/2009	STANLEY BARROS PEREIRA AND ANR., VS CUPERTINO O. SALDANHA ALIAS CUPERTINO L. L. OZARIO SALDANHA AND ANR.,	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	MR. C.A.FERREIRA FOR RESP
	WITH FA/54/2009	STANLEY BARROS PEREIRA AND ANR., VS KENNETH RISHI LUIS AND ANR.,	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	
	WITH FA/56/2009	STANLEY BARROS PEREIRA AND ANR., VS DINA MARIA OZORIO	ADV. DALVI OMKAR ALIAS BIPIN R. FOR APPELLANTS	
2	FA/74/2009	ASHIANA DEVELOPERS AND ANR., VS MINA VAIDYA AND 2 ORS.,	MR. P. S. LOTLIKAR	MR SUDIN M.S. USGAONKAR FOR R.1
3	FA/100/2009	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER VS AUGUSTINE SANCHES AND 2 ORS.,	MR. S.D. PADIYAR	MR. P.S. LOTLIKAR
4	FA/104/2009	ANTONETTE M. J. FERNANDES VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. D. J. PANGAM	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 TO 3
5	FA/105/2009	TOLENTINO DE ARAUJO VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. D. J. PANGAM	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 MRS. SUSAN LINHARES FOR RESPS.
6	FA/112/2009	M/S. DAMODAR MARINE	MR. J. ABREU LOBO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SERVICES PVT LTD VS M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,		
	WITH XOB/11/2009 IN FA/112/2009	RAJ ENGINEERING WORKS VS DAMODAR MARINE SERVICES AND ANR.,	MR. PARAG RAO	
	WITH FA/113/2009	M/S. DAMODAR MARINE SERVICES PVT LTD VS M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,	MR. J. ABREU LOBO	
7	FA/133/2009	THOMAS BARBOSA ALIAS THOMAS BARBOSA VS ISABELLA BARBOSA NEE ISABEL SOUZA	MR. USGAONKAR	SUDESH
		MARRIAGE PETITION		
8	FA/190/2009	TULO BOMBO VELIP AND ANR., VS GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND ANR.,	MR. TALAULIKAR	MR. SUDESH USGAONKAR FOR RESP.1 ADV. SUSAN LINHARES FOR R.NO.1 M. SALKAR AGA FOR R.1
		CIVIL SUIT		
9	FA/215/2009	PRADEEP DATTA NAIK VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. A. V. NIGALYE	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 AND 2
		CIVIL SUIT		
10	FA/217/2009	ALWYN D'CUNHA AND ANR. VS VILLAGE PANCHAYAT OF ST. LAWRENCE AGACAIM AND 3 ORS.	MR. ROHIT BRAS DE SA	SHRI D. PANGAM FOR RES.3
		CIVIL SUIT		
11	FA/225/2009	NEW ASIAN CONSTRUCTION COMPANY	MR. JOSEPH VAZ MR. JOSEPH VAZ	MR. J.P. MULGAONKAR FOR RES.2 AND 3.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THROUGH PARTNER SYED A UMAIR VS FRANCISCO EMIDIO FERNANDES AND 18 ORS.,		ADV. MAYUR Y. MAHAMAL R.NO. 5 & 6 ADV. AMEY JAGDISH SINAI KAKODKAR R.NO. 5 & 6 ADV. ALDRIN MONTEIRO FOR R-1 ADV. SUNIL SHETYE R.NO. 5 & 6 ADV. RAMAKANT N. PARULEKAR FOR R.NO. 8 ADV. SACHIT MAUSKAR R.NO. 5 & 6
		CIVIL SUIT		
12	FA/228/2009	MABAI HOTELS AND ANR., VS CHETAN DESSAI AND ANR.,	MR. V. KORGAONKAR	
		SPL. CIVIL SUIT		
13	FA/253/2009	RANGANATA SINAI CACODCAR THROUGH PARTNERS VS THE CHIEF SECRETARY GOVERNMENT OF GOA AND 2 ORS.,	MR. NITIN SARDESSAI	ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. RYAN DA PIEDADE MENEZES FOR R. NO. 3 ADV. NIGEL JOHN FERNANDES FOR R. NO. 3 SHIVDATT P. MUNJ
		CIVIL SUIT		
14	FA/257/2009	MR. PETER PAUL L. CLEMENT ALMEIDAREP. BY P.O.A. MISS MILAGRINA D'SOUZA AND ANR., VS THE GOVT. OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS.,	MR. SUDIN M. S. USGAONKAR	MR. A.D. BHOBE FOR R.6 AND R.7 MS. SUSAN LINHARES FOR R.1,2,3&4
		CIVIL SUIT		
15	FA/262/2009	OVID DA SILVA THROUGH ATTORNEY QUEROBINO C. R. DIAS VS SRIRAM DHUME AND 3 ORS.,	MR. A. F. DINIZ	SHRI J.P. MULGAONKAR FOR RES.1 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS. 2,3,4
		CIVIL SUIT		
16	FA/263/2009	STEPHEN PEREIRA AND	MR. NITIN SARDESSAI	MR. PRASHEEN

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ANR., VS FRANCISCO DO CARMO FERNANDES		LOTLIKAR FOR RESPONDENT 1.
		SPL. CIVIL SUIT		
17	FA/4/2010	POLICARPO ROQUE CRASTO ALIAS PULIGERF ROQUE CRASTO REP. BY P.O.A. B. S. CASTELINO VS STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS.,	BASILIO SANTANA CASTELINO - IN PERSON	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
		CIVIL SUIT		
18	FA/15/2010	MARMAGOA STEEL LIMITED REP. BY ITS ASST. GENERAL MANAGER-ACCOUNTS, ALEXANDER A. C. RODRIGUES VS UNITED INDIA INSURANCE CO. LTD. REP. BY ITS CHAIRMAN V. JAGANATHAN AND 3 ORS.,	MR. H. D. NAIK	SHRI. A.R.S. NETRAVALKAR FOR R-1TO4
		SPL. CIVIL SUIT		
19	FA/19/2010	INDIRABAI PANDURANG PRABHU MOYE (DECEASED) THROUGH LR'S VS DR. VASSUDEV NARAYAN KAMAT AND 4 ORS.,	MR. J. J. MULGAONKAR	SHRI P.LOTLIKAR FOR R.1 ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 4 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2,3 & 4 G. SHIRODKAR G.A. FOR R.2 TO 4
		CIVIL SUIT		
20	FA/26/2010	STATE OF GOA AND 2 ORS. VS P.R. NAYAK ASSOCIATES, ENGINEERS AND CONTRACTORS, REP. BY ITS PARTNERS	ADV. EMERICO ESTEVAM AFONSO GA FOR APPELLANTS ADV. SAPNA MORDEKAR AGA FOR APPELLANT ADV. PRIYANKA KAMAT	MR. AMEY KAKODKAR FOR RESP.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			AGA FOR APPELLANTS	
		CIVIL SUIT		
21	FA/37/2010	BEACH ARK HOTELS PVT.LTD VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS	V. A. LAWANDE	ADV. VISHWADH SARDESSAI AGA FOR R.NO. 1,2 AND 3
		CIVIL SUIT		
22	FA/39/2010	ROSA RODRIGUES E FERNANDES ALIAS ROSA PUDENCIANA ASSENCAO RODRIGUES, VS STATE OF GOA, REP. BY ITS CHIEF SECRETARY AND 7 ORS.,	MR. JOSEPH RODRICKS	MR. MELVINA FERNANDES FOR RES. 7 AND 8. ADV. PRIYANKA KAMAT FOR R.NO.1 & 2
		CIVIL SUIT		
23	FA/54/2010	BARBINA PEREIRA VELHO AND 2 ORS., VS REMEDIANA ARAUJO E VIEGAS (SINCE DEC.) THROUGH LR'S AND ORS.,	MR. P. S. LOTLIKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A,B,C AND D) ADV. SHANE GOMES PEREIRA FOR R.NO.1(A,B,C & D) ADV. ALMEIDA RICHELLE ISABELLA FOR R.NO.1(A,B,C & ADV. FERNANDES JASON BOSCO FOR R.NO.1(A,B,C & D) ADV. RICHARD ALMEIDA FOR R.NO.1(A,B,C & D)
		CIVIL SUIT		
24	FA/67/2010	JOHN VINCENT FERNANDES VS JOHN PETER FERNANDES AND 3 ORS.,	MR. P. S. LOTLIKAR	ADV. SHIVAN DESAI ADV. RAJESH K SHIVOLKAR FOR R. NO. 4 ADV. RAJESH K SHIVOLKAR FOR R. NO. 3 ADV. SHIVAN DESAI FOR R. NO. 2
		SUIT FOR DECLARATION & PERMANENT INJUNCTION & DEMOLITION		
25	FA/80/2010	THE GENERAL MANAGER, THE GOA STATE CO-OP. BANK LTD AND ANR.,	MR. S. R. RIVONKAR	MR. A.D. BHOBE FOR RES. 7 SHRI R.G. RAMANI FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS SHRI. HARIHAR BHUJLE AND 9 ORS.,		2. ADV. MAHESH AMONKAR FOR R.NO.3.
		CIVIL SUIT		
	WITH FA/134/2010	LAXMIKANT ANAND RAIKAR VS HARIHAR BHUJLE AND ORS	G. NAGVEKAR	MS. SUSAN LINHARES, AGA FOR R. 4, 5, 10 AND 11. MR. A. D. BHOBE FOR RES. 8. MR. R. G. RAMANI FOR RES. 2
26	FA/104/2010	MOHAN PHADATE GAONKAR AND ANR., VS DNYANESHWAR BHIKARO NAIK AND 5 ORS.,	ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT NO. 1 & 2 ADV. ASHWIN D. BHOBE FOR APPELLANT NO.1 & 2	MR. S.N. JOSHI FOR RESP.1 MR. V. LAWANDE FOR RES. 4 MR. V. A. LAWANDE FOR R.3.
		CIVIL SUIT		
27	FA/135/2010	STATE THROUGH CHIEF SECRETARY AND 4 ORS., VS BABAL VAIKUNT NAIK ALIAS SHIRODKAR	MRS. SUSAN LINHARES	MR. A.D. BHOBE FOR RES.
		CIVIL SUIT		
	WITH FA/141/2010	BABAL VAIKUNT NAIK ALIAS SHIRODKAR VS STATE, THROUGH CHIEF SECRETARY AND ORS.,	MR. A. D. BHOBE	MS. SUSAN LINHARES FOR RES. 1 TO 5. MR. V.P. THALI FOR R.1 & R.2.
28	FA/140/2010	FARROKH RUSTOM MANECKSHAW VS PHILOMENA RODRIGUES AND ANR.,	SHRI. S. G. BHOBE	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 1
		SPL. CIVIL SUIT		
29	FA/143/2010	WALLACE PHARMACEUTICALS LIMITED, THROUGH ITS ATTORNEY S. P. NACHNOLKAR VS DEEPAK VAIDYA	MR. S. M. SINGBAL	ADV. P. A. KAMAT
		SPL. CIVIL SUIT		

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
30	FA/6/2011	ANANT KUMAR SINHA VS SESA GOA LTD.,	MR. E. O. MENDES	SHRI R. G. RAMANI FOR RESPONDENT
		SUIT FOR RECOVERY OF MONEY		
31	FA/19/2011	DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED VS STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR.,	MR. BENEDITO FERNANDES	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 AND 2 ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR R.NO.1 & 2 ADV. SAPNA MORDEKAR AGA FOR R.NO.1
		SUIT FOR RECOVERY OF MONEY		
	WITH XOB/7/2011 IN FA/19/2011	STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR., VS DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED	MR. GURU SHIRODKAR ADV. SAPNA MORDEKAR AGA FOR R.NO.1	
32	FA/36/2011	DELCON ENGINEERING VS THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND ANR.,	MR. RYAN MENEZES	ADV. SAPNA MORDEKAR AGA FOR R.NO. 1 AND 2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2
		SUIT FOR RECOVERY OF MONEY		
33	FA/40/2011	SANTOSH RAMNATHKAR VS COMMUNIDADE OF SERULA THROUGH ITS ATTORNEY AND 2 ORS.,	R. MR. J. F. MELO	MRS. SUSAN LINHARES,AGA, FOR RES.3.
		SUIT FOR RECOVERY OF MONEY		
34	FA/66/2011	V. V. P. NAIR VS MAHALSA SERVICES	MR. ABHAY NACHINOLKAR	SHRI H.D. NAIK FOR RESP.
		SUIT FOR RECOVERY OF MONEY		
35	FA/71/2011	ROHIDAS RAJARAM NAIK VS ATMARAM D. CHIMULKAR AND 5 ORS.,	MR. V. A. LAWANDE MR. D. VERNEKAR	SHRI GURU SHIRODKAR, GA, FOR RES. 5. ADV. AMOGH V. PRABHUDESAI FOR R.NO.6 ADV. USGAONKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
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SUDESH MANOHAR FOR
R.NO. 5

SUIT FOR COMPENSATION FOR DEFAMATION

36	FA/74/2011	THE GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION, REP. BY ITS MANAGING DIRECTOR AND ANR., VS M/S. PARWANI BUILDERS	MR. VIVEK RODRIGUES	
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SUIT FOR DECLARATION & RECOVERY OF MONEY

WITH FA/47/2011	PARWANI BUILDERS VS GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION REP. BY ITS MANAGING DIRECTOR AND ANR.,	MR. C. MASCARENHAS		
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37	FA/7/2012	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO VS SURYAKANT C. DICHOLKAR.(SINCE DEC.) REP. BY LR'S A) SONAL S. DICHOLKAR AND 2 ORS.,	SHRI YOGESH NADKARNI V.	
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SUIT FOR RECOVERY OF LOSS

38	FA/12/2012	MAZANIA OF TEMPLE OF SHRI. MORZAI DEVI OF MORJIM THRO' ITS ATTORNEY AND 4 ORS., VS BABURAO VITHAL GUROV AND 14 ORS.,	MR. J. P. MULGAOKAR	ADV. PRASHEEN LOTLIKAR R.1A TO 1D,2TO8 ADV. PADGAONKAR CHAITANYA PRAKASH R.1A TO 1D,2TO8
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SUIT FOR DECLARATION

39	FA/27/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 8 ORS.,	MR. R. G. RAMANI.	ADV. A. D. BHOBE, FOR R.NO. 3 SELF AND POA OF 1 AND 2 ADV. A. D. BHOBE, FOR R.NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. ASHWIN D. BHOBE FOR R. NO. 8
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. A. D. BHOBE, FOR R.NO. 7
		SPL. CIVIL SUIT		
40	FA/28/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED., REP. BY ITS BRANCH MANAGER.,	MR. R. G. RAMANI	ADV. A. D. BHOBE, FOR R.NO. 3 SELF, AND POA OF 1 AND 2 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. A. D. BHOBE, FOR R.NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. A. D. BHOBE, FOR R.NO. 6
		SPL. CIVIL SUIT		
41	FA/29/2012	ROHIT RAGHUVIR PAINGANKAR AND 3 ORS., VS SHANTILAL KHUSHALDAS PVT. LTD., AND ORS.,	VALMIKI MENEZES	
		SPL. CIVIL SUIT		
	WITH FA/49/2012	RAGHUVIR RAJARAM PAINGANKAR (SINCE DECEASED) BY HIS LRS., VS MESSR. SHANTILAL KHUSHALDAS PVT. LTD., AND 4 ORS..	ADV. JAGANNATH JAYANT MULGAONKAR APPELL 1E TO II ADV. ANUSHA KAISUKAR APPELL 1E TO II ADV. PEARL ELSA REMEDIOS APPELL 1E TO II	ADV. VALMIKI MENEZES FOR R.NO. 2, 3, 4, 5. ADV. MARIA CARMITA DCOSTA MASHELKAR FOR RESPONDENT ADV. ASHWIN D. BHOBE FOR RESPONDENT
42	FA/32/2012	THE GOVERNMENT OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., VS RAM GOVIND GAONKAR AND ORS.,	ADV. SULEKHA S. KAMAT -	ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 TO 13, 15 TO 21C 22, 23A TO 23C, 24, 25B TO 37.
		CIVIL SUIT		
43	FA/34/2012	ZULEKHA BUKHARI VS SUFYAN BUKHARI	MR. A. D. BHOBE	
		MATRIMONIAL PETITION		
44	FA/36/2012	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF	H.D. NAIK ADV. H. D. NAIK FOR THE PETITIONER.	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. VISHWADH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DIRECTORS VS GOVINDRAJ L. SHANBHAG AND 2 ORS.,		SARDESSAI FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R.NO.2

SUIT FOR SPECIFIC PERFORMANCE

45	FA/37/2012	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS VS YESHWANT N. REDKAR AND 2 ORS.,	H.D. NAIK ADV. H. D. NAIK FOR THE PETITIONER.	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. SUSAN LINHARES FOR R.NO.2 & 3
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SUIT FOR SPECIFIC PERFORMANCE

46	FA/38/2012	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS VS VISHWAS VITHOBA KANKONKAR AND 2 ORS.,	H.D. NAIK	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. PURNA BHANDARI FOR R.NO.2
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SUIT FOR SPECIFIC PERFORMANCE

47	FA/53/2012	JOHN P. FERNANDES AND 2 ORS., VS THE GOVERNMENT OF GOA REP. BY ITS CHIEF SECRETARY AND 20 ORS.,	ANDREA FERNANDES	SHEELA ADV. SUDESH PANDURANG PATKAR ADV. J. ABREU LOBO FOR R. NO. 6 ADV. SUDESH PANDURANG PATKAR FOR R. NO. 3 ADV. MELWIN ASSIS VIEGAS FOR R. NO. 12 ADV. SUDESH PANDURANG PATKAR FOR R. NO. 2 ADV. SUDESH PANDURANG PATKAR FOR R. NO. 4 - -
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SUIT FOR DECLARATION

48	FA/95/2012	MALLIKARJUN GROUP OF INDUSTRIES REP. BY ITS PROPRIETOR SUBHASH R. ANVEKAR VS STATE OF GOA THROUGH THE CHIEF SECRETARY	DEEPAK GAONKAR	ADV. SUSAN LINHARES AGA FOR R.NO. 1 AND 2
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SR.	CASE NUMBER	PARTY NAME AND ANR.,	PET. ADV.	RES. ADV.
		SUIT FOR RECOVERY OF MONEY		
49	FA/110/2012	WILSON BRAGANZA THROUGH POA JOHN BRAGANZA VS THE COMMISSIONER, CORPORATION CITY OF PANAJI AND 2 ORS.,	MS. SONIYA CHODANKAR	
		SUIT FOR RECOVERY OF DAMAGES, PERMANENT INJUNCTION MANDATORY TEMPORARY INJUNCTION		
50	FA/114/2012	SEEMA SHYAM GAD., VS SHYAM MORTU GAD	MR. AMIT PALEKAR	
		MATRIMONIAL PETITION		
51	FA/141/2012	SATHAVAHANA ISPAT LTD., THROUGH SENIOR MANAGER, HRD AND AUTHORIZED OFFICER C.V. RAO VS LYNDON RODRIGUES	SHIVAN DESSAI	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT
		SUIT FOR RECOVERY OF MONEY		
52	FA/19/2013	PURANDAS SHAHU MIRAJKAR VS NAMRATA P. MIRAJKAR @ RADHA ANAND KALAMKAR	VALLABH D. PANGAM	
		SUIT FOR DISSOLUTION OF MARRIAGE		
53	FA/26/2013	THE CHIEF SECRETARY, SECRETARIAT, AND 4 ORS., VS LUIS FERNANDES AND ANR.,	D. LAWANDE, GA ADV. DEEP D. SHIRODKAR FOR APPELLANTS ADV. DATTAPRASAD LAWANDE FOR APPEALLANT 1 TO 5	ADV. SANDRA D'SOUZA FOR R.NO. 1 AND 2
		SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS		
54	FA/31/2013	VINAYAK R. MAHALE VS PRAKASH KRISHNA NAIK AND 5 ORS.,	ADV. MR. A. GAONKAR	ADV. VISSILI LEWIN BRAGANZA FOR R NO. 1 ADV. MS. SONIYA G. CHODANKAR FOR R.NO.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 1

SUIT FOR DECLARATION & DEMOLITION

55	FA/34/2013	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., VS SADANAND ALDONKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR P. NO. 2	
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SUIT FOR COMPENSATION & RECOVERY OF MONEY

56	FA/35/2013	MANUEL TONY BRAGANZA REP. BY P.O.A. GODFREY D'SOUZA VS THOMAS JOAQUIM FERNANDES AND 2 ORS.,	SHIVAN DESAI	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 3 ADV. GAURISH N. AGNI FOR R.NO. 1 & 2
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

57	FA/37/2013	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., VS SADANAND ALDONKAR	P. SAWANT, AGA	
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SUIT FOR COMPENSATION & RECOVERY OF MONEY

58	FA/38/2013	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., VS SADANAND ALDONKAR AND 2 ORS.,	ADV. SULEKHA KAMAT ADV. SULEKHA KAMAT FOR P. NO. 2	S. ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1, 2 AND S. 3.
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SUIT FOR COMPENSATION & RECOVERY OF MONEY

59	FA/55/2013	KAYJI REAL ESTATE (P) LTD., REP BY ATTORNEY DEVIDAS KUDCHADKAR VS CONCEICAO NORONHA E FERNANDES AND 2 ORS.,	ADV. SADANAND CHOPDENKAR	S.
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SPL. CIVIL SUIT

WITH FA/4/2014	CONCEICAO NORONHA E FERNANDES AND 2 ORS., VS KAYJI REAL ESTATE (P) LTD. REP. BY ITS ATTORNEY AND ANR.,	ADV. JOAQUIM GODINHO	ADV. SADANAND S. CHOPDENKAR R-1 AND R-2
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
60	FA/58/2013	HIRASCHANDRA UTTAM BALE VS STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. R. G. RAMANI	ADV. SUSAN LINHARES AGA FOR R.NO. 1 AND 2
		CIVIL SUIT		
61	FA/61/2013	THE DY. COLLECTOR AND SDO, QUEPEM AND LAO, AND ANR., VS LAXMIKANT D. NAIK AND 2 ORS.,	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1, 2 AND 3 ADV. NISHANT P. SHIRGAOKAR FOR R.NO. 1, 2 & 3 ADV. DEEPIKA T. FATERPEKAR FOR R.NO. 1, 2 & 3
		LAC (U/S-18)		
	WITH XOB/19/2013 IN FA/61/2013	LAXMIKANT D. NAIK KARMALI AND 2 ORS., VS THE DY. COLLECTOR, SUB-DIVISIONAL OFFICER AND L.A.O. AND ANR.,	ADV. CAETANO MASCARENHAS	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS
62	FA/63/2013	SPECIAL LAND ACQUISITION OFFICER, AND ANR., VS M/S. V.M. SALGAONCAR AND BRO. PVT. LTD.	ADV. PRIYANKA KAMAT	ADV. ASHWIN D. BHOBE
		LAC (U/S-18)		
63	FA/84/2013	BHARAT KESHAV PEDNEKAR AND ANR., VS DR. ASHOK KUMAR YADAV AND ANR.,	ADV. ABHIJEET A. KAMAT FOR THE PETITIONER ADV. ALEESA DOS REIS FALCAO *FOR THE PETITIONER ADV. PREETAM TALAULIKAR *FOR THE PETITIONER ADV. SIMOES KHER CEAZER JOHN *FOR THE PETITIONER	ADV. E. O. MENDES FOR R.NO.1 ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 1
		SPL. CIVIL SUIT		
64	FA/85/2013	JOANA FRANCISCA BERNADETA ERIC GOMES	ADV. VALMIKI MENEZES	ADV. AMEY JAGDISH SINAI KAKODKAR AGA,

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		BARRETO MASCARENHAS AND 4 ORS., VS THE CAPTAIN OF PORTS AND 3 ORS.	E	R.NO.1 AND 2 ADV. SUDHA C. PAI KIR FOR R. NO 1 TO 4
		CIVIL SUIT		
65	FA/86/2013	INACIO FERNANDES AND ANR (SINCE DEC) THROUGH LR'S., VS FILIPE DUARTE THROUGH LR'S AND ANR.,	ADV. VINOD KORGAONKAR	VISHNU
		SUIT FOR RECOVERY OF POSSESSION & OTHER CONSEQUENTIAL RELIEF		
	WITH FA/87/2013	FILIPE DUARTE (DEC) THROUGH LR'S AND ANR., VS INACIO FERNANDES AND ANR (SINCE DEC) THROUGH LR'S.,	SHRI VILAS P. THALI	
66	FA/89/2013	ANTONETA FERNANDES VS JOSEPHA BERNADETH ISABELA FERNANDES AND 3 ORS.	ADV. AMONKAR	MAHESH ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 AND 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1 & 2
		CIVIL SUIT		
67	FA/90/2013	JOANA FRANCISCO ERRIE BERNADETTE GOMES E BARRETO MASCARENHAS AND 4 ORS. VS STATE OF GOA THROUGH CHIEF SECRETARY AND ANR.	ADV. VALMIKI MENEZES	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 2
		CIVIL SUIT		
68	FA/98/2013	RASIKLAL GANGANI VS	MOHANLAL ADV. ROHIT BRAS DE SA	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4 ADV. KHOT UMESH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CRISTINE HEREDIANA D'SOUZA AND 3 ORS.		DIVAKAR FOR R.NO. 1 TO 4
	SPL. CIVIL SUIT			
	WITH FA/8/2014	CRISTINE HEREDIANA D'SOUZA THROUGH P.O.A. MICHELLE ANN D'SOUZA AND 3 ORS., VS RASIKLAL MOHANLAL GANGANI	ADV. ASHWIN D. BHOBE ADV. RAVI GAWAS	ADV. ROHIT BRAS DE SA FOR RESPONDENT ADV. DHARMENDRA P. GOVENKAR FOR RESPONDENT ADV. FONSECA CLAYTON ANTHONY FOR RESPONDENT ADV. PRITI S. P. DESHPRABHU FOR RESPONDENT ADV. LUELLA SOCORRO COTTA DO REGO FOR RESPONDENT
69	FA/99/2013	DR. RAJENDRA TAMBA AND ANR. VS UDAYSINGH RANE SARDESSAI AND ANR.	ADV. SHIVAN DESAI	ADV. VIVEK ANGELO RODRIGUES FOR R.NO. 1 AND 2
	SPECIAL CIVIL SUIT (SUIT FOR SPECIFIC PERFORMANCE)			
70	FA/111/2013	SHIRISH VASANT BORKAR AND ANR., VS VIJAYKUMAR KASHINATH PILIEMKAR FADKE AND 2 ORS.,	SONIYA G. CHODANKAR	
	CIVIL SUIT			
71	FA/112/2013	NARAYAN VITHU VAIGANKAR (DEC) THROUGH HIS LR'S.,ALL REP. BY THEIR POA BICU NARAYAN VAIGAK VS DEPUTY COLLECTOR (REV) AND LAND ACQUISITION OFFICER AND ANR.,	RAJAS A. KANTAK	ADV. SANTOSH H. BHARNE FOR R.NO. 2 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 ADV. PURVA V. NAIK FOR R.NO. 2
	LAC (U/S-18)			
72	FA/113/2013	SHARADA RATHOD VS SIMON CARVALHO AND 2 ANR.,	ADV. P. SAWANT	ADV. THALMANN PRADEEP PEREIRA FOR R.NO. 1 TO 3
	SPL. CIVIL SUIT			

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
73	FA/115/2013	SHRIRAM LADU KERKAR AND ANR., VS GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 5 ORS.,	ADV. THALMANN PRADEEP PEREIRA	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1,2 AND 6 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2 ADV. BHUPESH M. PRABHU DESSAI FOR R.NO. 4 & 5 ADV. SHIVAN DESAI FOR R.NO. 4 & 5 ADV. SANTOOR NAIK FOR R.NO. 4 & 5

CIVIL SUIT

74	FA/116/2013	MARTHA FURTADO AND ANR., VS STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS.,	ADV. ASHWIN D. BHOBE	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.5 ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 4 ADV. NIGEL JOHN FERNANDES *~*FOR R.NO.5 ADV. GINA MARIA ALMEIDA *~*FOR R.NO.5
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CIVIL SUIT

75	FA/119/2013	TALAK HOMES and ESTATES REP. BY ITS PARTNERS., VS BRIGIDA MONICA SALUZINHA BARRETTO @ BRIGET M. S. BARRETO E GODINHO AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR	ADV. V. G. P. DUKLE ADV. T. GEORGE JOHN FOR R.NO. 2
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SPL. CIVIL SUIT

76	FA/124/2013	ERIC FERNANDES VS BALBIR SINGH CHABRA AND 3 ORS.,	ADV. GAURISH N. AGNI
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SUIT FOR SPECIFIC PERFORMANCE & PERMANENT INJUNCTION

77	FA/125/2013	STATE OF GOA REP. THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS., VS BENJAMIN D'SOUZA (SIN. DEC.) THROUGH HIS LR'S.	ADV. AMIRA ABDUL RAZAQ ADV. AMIRA ABDUL RAZAQ FOR P. NO. 3 ADV. AMIRA ABDUL RAZAQ FOR P. NO. 2	ADV. JOAQUIM GODINHO FOR R.NO. 1A TO 1C
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CIVIL SUIT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
78	FA/127/2013	LAZARUS PASCOAL FERNANDES VS SYLVESTER ROCHA AND 5 ORS.,	ADV. SHIVAN DESAI ADV. SIDDHARTH KASHALKAR	ADV. SUSAN LINHARES AGA FOR R.NO. 5 AND 6 ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2

SUIT FOR PERMANENT INJUNCTION

79	FA/132/2013	HANUMAN LAWANDE and ASSOCIATES REP. BY ITS PARTNERS VS DATTA G. GAUNDALKAR AND 8 ORS.,	ADV. PRADOSH P. DANGUI FOR APPELLANTS ADV. SALVADOR S. REBELLO FOR APPELLANTS ADV. AMOGH PRABHUDESAI FOR APPELLANTS ADV. PURNA BHANDARI FOR APPELLANTS ADV. PRACHI SAWANT FOR APPELLANTS ADV. ASHISH KUNKOLIENCAR FOR APPELLANTS ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR APPELLANTS	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3 AND 4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 8 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 7 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 5 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 8 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 7 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 5 ADV. NIGEL JOHN FERNANDES FOR R.NO.3 & 4
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SUIT FOR SPECIFIC PERFORMANCE & PERMANENT INJUNCTION

80	FA/134/2013	SHIVNERI CO-OPERATIVE HOUSING LTD. VS VASSUDEV SUBRAY NAIK KHAVANTE AND ANR.,	MAHESH AMONKAR ADV. KAPIL POLE	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 ADV. U.R. TIMBLE FOR R.NO.2 ADV. MATONDKAR ANAGHA ARJUN FOR R.NO. 1 ADV. MARIE ROSETTE PEREIRA FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO.2 ADV. VIRAJ TIMBLE FOR R.NO. 2
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SPL. CIVIL SUIT

WITH	SHIVNERI CO-OPERATIVE	MAHESH AMONKAR	ADV. USGAONKAR
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	CA/56/2014 IN FA/134/2013	HOUSING LTD., VS VASSUDEV SUBRAY NAIK KHAVANTE AND ANR.,		SUDESH MANOHAR FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO.2 ADV. U.R. TIMBLE FOR R.NO.2 ADV. VIRAJ TIMBLE FOR R.NO. 2
81	FA/138/2013	THE EXECUTIVE ENGINEER (ON BEHALF OF CHIEF ENGINEER (II) PWD VS ATTORNEY, COMMUNIDADE OF PANCHAWDI LAC (U/S-18)	ADV. SULEKHA KAMAT	S. ADV. PRANAY A KAMAT FOR RESPONDENT
82	FA/139/2013	ASHLEY RODRIGUES VS THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 15 ORS.,	ADV. ANDRE PERIERA	ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 4 ADV. BHARGAV M. KHANDEPARKAR FOR R.NO.6 & 7 ADV. RAVI GAWAS FOR R.NO. 6 & 7 ADV. BHARGAV M. KHANDEPARKAR FOR R.NO.10 & 11 ADV. RAVI GAWAS FOR R.NO. 10 & 11
		CIVIL SUIT		
83	FA/144/2013	VINAY BHASIN AND 2 ORS., VS ERIC SEQUEIRA AND 2 ORS.,	ADV. SARVESH DINKER KAMAT MALYEKER ADV. DATTAPRASAD LAWANDE	ADV. VIRAJ TIMBLE FOR R.NO. 1 AND 2 ADV. VIRAJ TIMBLE FOR R.NO. 3
		SPL. CIVIL SUIT		
84	FA/146/2013	RAMA DOHIFODE (SIN. DEC.) THROUGH LR'S. AND 4 ORS., VS SHAIKH ABUBAKAR (SINCE DEC.) REP. BY HIS LR'S AND 2 ORS.,	ADV. DEVIDAS PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	J. ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H AND R.2
		PERMANENT & MANDATORY INJUNCTION		
	WITH FA/147/2013	RAMA DOHIFODE (SIN. DEC.) THROUGH LR'S AND	ADV. DEVIDAS PANGAM	J. ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H AND R.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		4 ORS., VS SHAIKH ABUBAKAR (SIN. DEC.) REP. BY HIS LR'S. AND 2 ORS.,	ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	
85	FA/6/2014	STATE OF GOA REP. BY CONSERVATOR OF FOREST AND ANR., VS MALKUM SHANU VELIP AND 37 ORS.,	ADV. SUSAN LINHARES AGA FOR APPELLANTS ADV. AMOGH V. PRABHUDESAI FOR APPELLANT	ADV. R. G. RAMANI FOR R.NO. 2,3,5,6 AND 8 ADV. R. G. RAMANI FOR R .NO.1,4,7,9,10,11,13TO28, ADV. R. G. RAMANI FOR R.NO. 30 TO 38
		CIVIL SUIT		
86	FA/11/2014	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO VS THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 5 -
		SPL. CIVIL SUIT		
	WITH FA/12/2014	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO VS THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 5 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 - -
87	FA/16/2014	JOSE SARTO FIGUEIREDO AND 4 ORS., VS RPC BUILDERS AND DEVELOPERS BY ITS MANAGING PARTENR CLIFFORD DIAS AND 4 ORS.,	ADV. AGNELO F DINIZ	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
		CIVIL SUIT		

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
88	FA/17/2014	LEDNITE JERRY D'SA @ LUNITA D'SA VS VASANT NARAYAN VADAYAR	AMIT PALEKAR	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT

MARRIAGE PETITION

89	FA/25/2014	NASIR ISMAIL BANDUCDA REP BY ATTORNEY IRFANA BANDUCDA VS NASSIM DILIP SHIRODKAR REP BY POA SHAIKH SAIFUDDIN AND ANR.,	ADV. SUDIN MANOHAR USGAONKAR ADV. SHIRODKAR ALISHA ADV. PALYEKAR VINITA VISHRAM ADV. DALVI GAURI SUKUMAR	ADV. VILAS P. THALI FOR R.NO. 1 AND 2
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SPL. CIVIL SUIT

90	FA/29/2014	RAGHUPATI RAMKRISHNA BHANDARI AND ANR., VS UDAY DATTARAM PALYEKAR AND 3 ORS.,	ADV. MS. SONIYA G. CHODANKAR	ADV. ROHIT BRAS DE SA FOR R.NO. 1 AND 2 ADV. LUELLA SOCORRO COTTA DO REGO FOR R.NO. 3 & 4 ADV. DHARMENDRA P. GOVENKAR FOR R.NO. 3 & 4 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 3 & 4 ADV. ROHIT BRAS DE SA FOR R.NO. 3 & 4 ADV. PRITI S. P. DESHPRABHU FOR R.NO. 3 & 4
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SPL. CIVIL SUIT

WITH FA/52/2014	VINOD DATTARAM PALYEKAR AND ANR., VS RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY
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WITH CA/86/2014 IN FA/52/2014	VINOD DATTARAM PALYEKAR AND ANR., VS RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY ADV. PRITI S. P. DESHPRABHU
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
91	FA/36/2014	NARCHIV CHARI VS GOVT. OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. GAURISH N. AGNI ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
		CIVIL SUIT		
92	FA/37/2014	SANTOSH MURARI GAONKAR AND ANR., VS BHAGWANT BHASKAR GAONKAR AND 11 ORS.,	ADV. JOAQUIM GODINHO	ADV. ASHWIN D. BHOBE FOR R.NO. 10 ADV. A.D. HARMALKAR FOR R.NO. 10 ADV. KHOT UMESH DIVAKAR FOR R.NO. 10 ADV. VALMIKI MENEZES FOR R.NO. 1 TO 7
		CIVIL SUIT		
93	FA/39/2014	CHRISTOPHER PO VS NICHOLAS FERNANDES AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. U.R. TIMBLE FOR R.NO. 1 AND 2 ADV. SALGAONKAR POOJA FOR R.NO. 1 & 2 ADV. YADIKA MANDREKAR FOR R.NO. 1 & 2
		SPL. CIVIL SUIT		
94	FA/46/2014	ANDRE ANTONIO AGNELO DA PIEDADE PEREIRA @ ANDRE ANTONIO PEREIRA VS THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 3 ORS.,	ADV. IN PERSON	ADV. YOGESH V. NADKARNI FOR R.NO. 4 ADV. KRISHNA M. N. DESSAI FOR R.NO. 3 ADV. PRASHIL AROLKAR FOR R.NO. 3 ADV. SUSAN LINHARES FOR R. NO. 1 ADV. HENDRIYA P. FERNANDES FOR R.NO. 4 ADV. SANDESH D. PADIYAR FOR R.NO. 3 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO. 4 ADV. R. SHIRODKAR FOR R.NO. 4
		CIVIL SUIT		
95	FA/50/2014	JVS INFRASTRUCTURE AND ENVIRONMENTS VS GEMINI DISTILLERIES (GOA) PVT. LTD.	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA P. GOVENKAR ADV. FONSECA CLAYTON ANTHONY	ADV. ETHELWALD OLIMPIO MENDES FOR RESPONDENT ADV. S.GODINHO FOR RESPONDENT ADV. GINA MARIA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ALMEIDA FOR RESPONDENT ADV. M.PRABHUDESAI FOR RESPONDENT
	SPL. CIVIL SUIT			
96	FA/54/2014	SUBRAI MOTORS PVT. LTD., VS THE GOA URBAN COOPERATIVE BANK LTD., AND ANR.,	ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS ADV. SHILPA RAMESH KHORJUVENKAR ADV. DIAS JOAO MARIANO PRUDENCIO ADV. RODRICKS ANDREA OLIMA	ADV. R. G. RAMANI FOR R.NO.1
	SPL. CIVIL SUIT			
97	FA/55/2014	VARSHA RAJARAM AMONKAR NEE NUTAN VAIGANKAR VS JANI HARISCHANDRA NAIK KHANDEPARKAR AND 4 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 AND 2 ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. VISHWADH SARDESSAI FOR R. NO. 5 ADV. JOHNSON SIMOES FOR R.NO. 1 & 2 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1 & 2
	CIVIL SUIT			
98	FA/58/2014	THE COMMUNIDADE OF CANACONA THR. ITS DULY CONSTITUTED ATTORNEY RAMAKANT P. NAIK GAONKAR VS GOVIND PANDURANG SHENAVI AND ANR.,	ADV. HANUMANT D. NAIK ADV. S. ZALMI ADV. S. SHIRODKAR	- ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2 ADV. PRASAD U. DESSAI FOR RESPONDENT NO. 1
	SPL. CIVIL SUIT			
99	FA/64/2014	THE CAPTAIN OF PORTS, GOVERNMENT OF GOA. VS JAIDEV ARJUN VENGURLECAR @ ZOIDEV ARZUNA VINGURLECAR	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANTS	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. MELISSA C. CONCEPTION FOR RESPONDENT
	CIVIL SUIT			
100	FA/65/2014	UNION OF INDIA THR.	ADV. MAHESH	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS SHRI DOMNIC ISSAC	AMONKAR	
	CIVIL SUIT			
	WITH XOB/1/2016 IN FA/65/2014	DOMNIC ISSAC. VS UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER	ADV. USGAONKAR SUDESH MANOHAR	
101	FA/66/2014	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS DOMNIC ISSAC	ADV. AMONKAR	MAHESH
	CIVIL SUIT			
	WITH XOB/8/2015 IN FA/66/2014	DOMNIC ISSAC. VS UNION OF INDIA, THR.CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. USGAONKAR SUDESH MANOHAR	ADV. MAHESH AMONKAR
102	FA/72/2014	NARAYAN GUNO NAIK (SIN. DEC.) THROUGH HIS LR'S. VS MANGESH BHIKU NAIK GAONKAR AND 8 ORS.,	ADV. PRASHIL AROLKAR	ADV. MAHESH AMONKAR R.5(I) TO 5(IV),6(I) TO 6(V) ADV. PRIYANKA RAMA HEGDE R.NO.3A,3C,3D & 3E ADV. RUDRAJI S. PARSHEKAR FOR R.NO.1(A)(I & II) ADV. S.J. PARSHEKAR FOR R.NO.1(A)(I & II) ADV. PATIL NEELAM ANANDRAO R.NO.3A,3C,3D & 3E ADV. JANARDHAN S. PARSHEKAR FOR R.NO.1(A)(I & II) ADV. PADGAONKAR CHAITANYA PRAKASH R.NO.3A,3C,3D & ADV. PRASHEEN

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				LOTLIKAR R.NO.3A,3C,3D & 3E ADV. R.KANTAK FOR R.NO. 9A & 9C
	LAC (U/S-30)			
103	FA/73/2014	CAETANO ROSARIO MARIO VAZ VS ELITE DEVELOPERS AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR APPELLANT ADV. L. RAGHUNANDAN FOR APPELLANT ADV. NITIN SARDESSAI FOR APPELLANT	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 2 AND 3
	SPL. CIVIL SUIT			
104	FA/76/2014	COMMANDING OFFICER THR. DEFENCE ESTATE OFFICER VS MATCHES GOA PVT. LTD., THR. ITS DIRECTOR KRISHNAKUMAR G. AGRAWAL AND ANR.,	ADV. MAHESH AMONKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. NIGEL JOHN FERNANDES FOR R.NO.1 ADV. GINA MARIA ALMEIDA FOR R.NO.1
	LAC (U/S-18)			
	WITH XOB/8/2014 IN FA/76/2014	MATCHES GOA PVT. LTD., THR. ITS DIRECTOR KRISHNAKUMAR G. AGRAWAL AND ANR., VS COMMANDING OFFICER THR. DEFENCE ESTATE OFFICER	ADV. RYAN DA PIEDADE MENEZES FOR ORIGINAL R.NO.1 ADV. GINA MARIA ALMEIDA FOR ORIGINAL R.NO.1 ADV. NIGEL JOHN FERNANDES FOR ORIGINAL R.NO.1	ADV. MAHESH AMONKAR
105	FA/77/2014	STATE OF GOA REP. BY CHIEF SECRETARY GOVT. OF GOA AND 2 ORS., VS SULBHA BHIKARO PAI BHATIKAR AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. S.BHOBE FOR R.NO. 1 TO 3
	CIVIL SUIT			
106	FA/78/2014	GAJANAND TILU NAIK VS THE EXECUTIVE ENGINEER AND 2 ORS.,	ADV. JOAQUIM GODINHO ADV. RESHMI SAWANT	
	CIVIL SUIT			
107	FA/82/2014	UNION OF INDIA THR.	ADV. MAHESH	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS DOMNIC ISSAC PROPRIETOR OF PREMIER BUILDERS	AMONKAR	
	CIVIL SUIT			
	WITH XOB/9/2015 IN FA/82/2014	DOMINIC ISSAC. VS UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. USGAONKAR SUDESH MANOHAR	ADV. MAHESH AMONKAR
108	FA/14/2015	STATE OF GOA, REPRESENTED BY THE CHIEF SECRETARY SECRETARIAT PROVORIM GOA. VS TIMES CONSTRUCTIONS, REPRESENTED BY ITS PARTNERS.,	ADV. SULEKHA S. KAMAT	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3 ADV. ANUSHA KAISUKAR FOR R.NO. 1 TO 3
	CIVIL SUIT			
109	FA/15/2015	WILSON COUTINHO., VS SPECIAL LAND ACQUISITION OFFICER/MPT AND 3 ORS.,	ADV. GALILEO FRANCISCO TELES ADV. DANIELLA GUEDES ADV. AUSTIN FERNANDES ADV. DEEPAK S. FADKE	ADV. GAWAS TUKARAM GOPAL FOR R.NO.2 AND 3
	LAC (U/S-18)			
110	FA/18/2015	JOYCE PINTO. VS GAURAV BORKAR.	ADV. ASHWIN D. BHOBE ADV. SHRADHA BHOBE ADV. VAISHALI SHETYE ADV. U. KHOT	ADV. SHASHANK SUBHASH NARVEKAR FOR RESPONDENT ADV. SIMOES KHER CEAZER JOHN FOR RESPONDENT ADV. PREETAM TALAULIKAR FOR RESPONDENT ADV. ABHIJEET KAMAT FOR RESPONDENT ADV. ALEESHA DOS REIS FALCAO FOR RESPONDENT
	SPL. CIVIL SUIT			

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
111	FA/21/2015	MANHOHAR JAIWANT SATARDEKAR. VS JOITKUMAR B. JAIN, THR. HIS DULY CONSTITUTED P.O.HOLDER MAHESH WAMAN DHARWADJAR AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ ADV. P. SAWANT	ADV. ABHAY NACHINOLKAR FOR R.NO. 1
		SPL. CIVIL SUIT		
112	FA/22/2015	FLORIANO GAMBETA DA PIEADADE AVILA AND ANR., VS JOSE BELARMINO ANTAO AND ANR.,	ADV. VINOD VISHNU KORGAONKAR ADV. VISSILI LEWIN BRAGANZA	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 AND 2
		SPL. CIVIL SUIT		
113	FA/24/2015	MOLLY PURIFICACAO BORGES. VS STATE, REPRESENTED BY CHIEF SECRETARY AND 4 ORS.,	ADV. JOAQUIM GODINHO ADV. RESHMI SAWANT	- ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 2 ADV. SANDESH D. PADIYAR FOR R. NO. 3 SULEKHA S. KAMAT - - ADV. SHAILESH REDKAR FOR R.NO. 6 ADV. HALARNKAR ADISH VINOD FOR R.NO. 3
		CIVIL SUIT		
114	FA/27/2015	DANIEL SILVA (EXPIRED) THROUGH LRS., VS COMMUNIDADE OF POINGUINIM, THROUGH ITS ATTORNEY YOGESH FATI PRABHUGAONKAR.	ADV. SANDESH D. PADIYAR ADV. SANKALP BHANGUI ADV. PRASHIL AROLKAR	ADV. PRANAY A KAMAT FOR RESPONDENT
		LAC (U/S-30)		
115	FA/32/2015	STERLING SHIPPING AND ANR., VS ESSENTIAL PERSONAL SERVICES, REPRESENTED BY ITS PROPRIETOR, NARAYAN DESAI.	ADV. SUSHANT Y. KORGAONKAR ADV. VIMMY D. KORGAONKAR ADV. ULHAS G. SHETYE ADV. ARTI A.F. GAONKAR	ADV. RYAN DA PIEADADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. AMEY A. SHETYE	
	SPL. CIVIL SUIT			
116	FA/33/2015	CASILDA VIEGAS, THROUGH P.O.A UBALDINO CYRILLO APOLONIO LEITAO. VS MARIA AMALIA EDOVILDA VIOLANDA RITINA VIEGAS @ MARIA VIEGAS AND 8 ORS.,	ADV. ESPERDIAO DIAS DO ROSARIO ADV. RAGHUNATH SHETKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2 ADV. VISHWADH SARDESSAI FOR R.NO. 6, 7 & 8 ADV. VISHWADH SARDESSAI FOR R.NO.6, 7 & 8 ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 6,7 & 8
	CIVIL SUIT			
117	FA/34/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR.R.NO.1 ADV. IVAN SANTIMANO FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
	LAC (U/S-30)			
	WITH FA/35/2015	THOMAS RODRIGUES. VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. IVAN SANTIMANO FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
	WITH FA/36/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
	WITH FA/37/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. MARIE ROSETTE PEREIRA R-1 (A TO K) ADV. USGAONKAR SUDESH MANOHAR R-1 (A TO K)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. IVAN SANTIMANO FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
	WITH FA/38/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. MARIE ROSETTE PEREIRA R-1(A,B,C,D,E,F,G,H,I,J ADV. USGAONKAR SUDESH MANOHAR R-1(A,B,C,D,E,F,G,H,
118	FA/44/2015	ANANT VINAYAK LOTLIKAR. VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. AKSHATA L. MAMLEDAR FOR R.NO.3 ADV. KAIF NOORANI FOR R.NO. 4 ADV. PARAG S RAO FOR R.NO.3 ADV. KAIF NOORANI FOR R.4 / CAVEATOR ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 ADV. RADHIKA S. CANDOLCAR FOR R.NO.3
		CIVIL SUIT		
119	FA/45/2015	ZEIB CONSTRUCTIONS, A PROPRIETORSHIP OF RAEES AHMED KHAN. VS THE ARDEE SCHOOL, THROUGH SHEFALI VERMA AND 2 ORS.,	ADV. ALDRIN MONTEIRO	
		SPL. CIVIL SUIT		
120	FA/46/2015	ADOLFO FRANCISCO NORONHA AND ANR., VS JOAQUIM ROSARIO ALVARES AND 12 ORS.,	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	ADV. KAIF NOORANI, U/LAS FOR R. NO.1(A) ADV. KAIF NOORANI, U/LAS FOR R. NO.1(D) ADV. KAIF NOORANI,

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				U/LAS FOR R. NO.2 ADV. KAIF NOORANI, U/LAS FOR R. NO.1(C) ADV. KAIF NOORANI, U/LAS FOR R. NO.1(B)
		CIVIL SUIT		
121	FA/47/2015	INNOCENCE VIJAY DE MENINO JESUS D'MELLO, THROUGH ATTORNEY SAN ANTONIO FELICIO D'MELLO. VS JUDY CARDOZO AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR ADV. PEREIRA SUZETTE SAVIA. A	ADV. SHIVAN DESAI FOR R.NO. 1 ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R.NO.2, 3 & 4
		CIVIL SUIT		
	WITH MCA/694/2016 IN FA/47/2015	INNOCENCE VIJAY DE MENINO JESUS D'MELLO, THROUGH ATTORNEY SAN ANTONIO FELICIO D'MELLO VS JUDY CARDOZO AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. SHIVAN DESAI FOR R.NO. 1 ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R.NO.2, 3 & 4
122	FA/51/2015	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY FRANCISCO MONTEIRO. VS ESPERANCA COLASO.	ADV. NIGEL DA COSTA FRIAS ADV. P A NAGVEKAR ADV. LAXMI SAWANT	
		LAC (U/S-30)		
123	FA/60/2015	K.G.N. ORE CARRIER AND 3 ORS., VS BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.	ADV. HANUMANT D. NAIK ADV. CANNIGIA CARVALHO ADV. KIRAN MORE ADV. SARITA SHIRODKAR	
		SPL. CIVIL SUIT		
124	FA/86/2015	CARMELINA FERNANDES D'SOUZA, THROUGH ATTORNEY SHARON	ADV. NIGEL DA COSTA FRIAS NAGVEKAR PRATIKSHA	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 TO 6

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		D'SOUZA AND 4 ORS., VS THE VILLAGE PANCHAYAT OF ANJUNA CAISUA, THROUGH ITS SARPANCH / SECRETARY AND 5 ORS.,	RAMKRISHNA LAXMI SAWANT	
		CIVIL SUIT		
125	FA/95/2015	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR., VS HARISH NARAYAN PRABHU ZANTYE AND 2 ORS.,	ADV. NEHA KHOLKAR	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1, 2 AND
		LAC (U/S-18)		
126	FA/96/2015	STATE OF GOA, THE CHIEF SECRETARY AND 2 ORS., VS RAMESH MORTABA DALVI (EXPIRED) THROUGH LRS. AND 11 ORS.,	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANT ADV. SUSAN LINHARES FOR APPELLANT	ADV. USGAONKAR SUDESH MANOHAR R.NO. 1 TO 9 AND 11,12
		RECOVERY OF POSSESSION & MENES PROFIT		
127	FA/101/2015	NIRMAL KANT SHAH AND 2 ORS., VS ALFRED THOMAS D'SOUZA AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMANAND R. VERNEKAR ADV. M.H. FERNANDES	ADV. VALMIKI MENEZES FOR R.NO.1 ADV. MELISSA C. CONCEPTION FOR R.NO.1
		SPL. CIVIL SUIT		
128	FA/105/2015	ARMANDO SERRAO AND ANR., VS THE VILLAGE PANCHAYAT OF SERNABATIM, VANELIM AND 5 ORS.,	ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V ADV. ANOOP ATCHUT GAOKER	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 AND 6 ADV. GEETESH RAMESH SHETYE FOR R. NO. 6 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2
		CIVIL SUIT		
129	FA/116/2015	JAIRAM ANANT MANDREKAR AND 5 ORS VS SRIMATI ARJUN GHATWAL (DECEASED) THROUGH HER LEGAL HEIRS AND 6 ORS	ADV. NEEHAL SANDEEP VERNEKAR THE APPELLANT ADV. PARIKSHIT S. SAWANT	ADV. SAPNA MORDEKAR FOR R.NO.2 AND 6 ADV. V.BRAGANZA R-1(C-F,G-L,O-S) R-3(A-C)R-4 ADV. V.KORGAONKAR R-1(C-F,G-L,O-S)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R-3(A-C)R-4 ADV. SAGAR RIVONKAR R-1(C-F,G-L,O-S) R-3(A-C)R-4 ADV. BERNARD FERNANDES R-1(C-F,G-L,O-S) R-3(A-C)&4 ADV. PRIYANKA KAMAT FOR R.NO.7
	SPL. CIVIL SUIT			
130	FA/124/2015	COSME ROMALDO SILVEIRA VS RAUL D'COSTA AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 AND 3 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3
	CIVIL SUIT			
131	FA/126/2015	MR.REMIZ CARDOZ AND 2 ORS., VS MR.VIVIAN COUTINHO AND ANR.,	ADV. PANANDIKER GAURANG DIGAMBER ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. VIBHAV RAJIV AMONKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2
	SPL. CIVIL SUIT			
	WITH MCA/906/2015 IN FA/126/2015	REMIZ CARDOZ AND 2 ORS., VS VIVIAN COUTINHO AND ANR.,	ADV. PANANDIKER GAURANG DIGAMBER ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2
132	FA/5/2016	STATE OF GOA, FOREST DEPARTMENT, GOVT. OF GOA, BY DY.CONSERVATOR OF FORESTS, SOUTH GOA. VS SURESH M. SALELKAR AND 4 ORS.,	ADV. EMERICO ESTEVAM AFONSO	ADV. SAGAR GURUDAS DHARGALKAR AGA FOR PETITIONER ADV. R. G. RAMANI FOR R.NO. 1,2,3 & 5 ADV. PAVAN SHETYE FOR R.NO. 1,2,3 & 5 ADV. SHENVI KAKODKAR PRANAV SURYAJI R.NO. 1,2,3&5
	CIVIL SUIT			
133	FA/6/2016	CAMILO D'SILVA.	ADV. DEVIDAS J.	ADV. VISHWADH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THROUGH ITS POA ELDLINE TERESA CORRASCO VS MARIA PRIMA D'SOUZA AND 7 ORS.,	PANGAM	SARDESSAI FOR R.NO.1,2,3,4,5,6,7 AND 8

SUIT FOR SPECIFIC PERFORMANCE OF AN AGREEMENT OF SALE

134	FA/11/2016	ABHISHEK K. RAI. VS RAMAKANT GAJANAN KADAM AND 14 ORS.,,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. ASHWIN D. BHOBE FOR R.NO.1,2,3,4,5,6,7 AND 8 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 8
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SPL. CIVIL SUIT

	WITH XOB/9/2016 IN FA/11/2016	RAMAKANT GAJANAN KADAM AND 14 ORS., VS ABHISHEK K. RAI.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION
135	FA/17/2016	MR. SHRI JAGANNATHAN (SIN. DEC.) THROUGH HIS LR'S. VS M/S. MENINO ASSOCIATES REP. BY ITS PARTNERS AND ANR.,	ADV. PRIYANKA U. CHOPDEKAR ADV. SHIVAN DESAI	ADV. SANDESH D. PADIYAR R.NO.1(B)(I), (II) AND (III) ADV. SANKALP SINAI BHANGUI R.NO.1(B)(I), (II) & (I) ADV. PRASHIL AROLKAR R.NO.1(B)(I), (II) & (III) ADV. ANJALI AGRAWAL R.NO.1(B)(I), (II) & (III)

SPL. CIVIL SUIT

136	FA/21/2016	RAYMOND JOHN BENDEEN (SINCE DECEASED) THROUGH HIS LRS. GEETA RAYMOND ALIAS GAURI LADU JADHAV. VS PINK PANTHER A PROP. CONCERN THR. ITS PROPR. HARI CHATIM ALIAS HARI VAMANRAO VERLEKAR CHATIM.	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SHETYE VAISHALI VINAYAK	ADV. PRASHEEN LOTLIKAR
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SPL. CIVIL SUIT

137	FA/26/2016	JATOYAH INVESTMENTS AND HOLDINGS LTD., REP. BY ITS MANAGING DIRECTOR ANTHONY	ADV. VLEDSON LUCIO BRAGANZA ADV. LOTLIKAR DAKSHA GOKULDAS	ADV. PRASHEEN LOTLIKAR FOR R.NO.1
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		TRINDADE. VS SUKHDEV SINGH.	ADV. JOCELYN MARIA GODINHO	
		SPL. CIVIL SUIT		
138	FA/34/2016	FILOMENA CORREIA AND ANR., VS SEBASTIAO ROSARIO LEITAO. (SINCE DECEASED THROUGH LRS.)	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	
		LAC (U/S-30)		
139	FA/53/2016	LAURENCA SIQUEIRA PINTO AND ANR. VS SAMY TAVARES AND 5 ORS.	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES APPELLANT NO.2(A-D) ADV. J. ABREU LOBO APPELLANT NO.2(A-D) ADV. B. KUNKOLIEKAR APPELLANT NO.2(A-D)	ADV. SHIVDATT P. MUNJ FOR R. NO. 4 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
		CIVIL SUIT		
140	FA/55/2016	MANOHAR VITHAL KORGAONKAR AND ANR. VS GURUDAS B. KORGAONKAR AND 6 ORS.	ADV. PRASHEEN LOTLIKAR ADV. PRATIMA MADIWALAR	ADV. DEVIDAS J. PANGAM(ADVOCATE FOR CAVEATORS)
		CIVIL SUIT		
141	FA/58/2016	SUNIL VISHRAM GAWAS. VS ICICI LTD. AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	ADV. SAMIH SEIRINA RODRIGUES FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.2 ADV. HANUMANT D. NAIK FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.2 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.2
		SPL. CIVIL SUIT		
142	FA/67/2016	SOUTHALL ESTATE AGENTS, REP. BY ITS ATT. AVTAR SINGH. VS SANATAN FIN. AND REAL ESTATE PVT. LTD. REP BY SAVITRI KUMAR	ADV. ANTHONY JOE D\SILVA *THE APPELLANT	ADV. CLOVIS DA COSTA A. MONTEIRO FOR RESPONDENT ADV. ANALIZ M. MENEZES FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		(EXPIRED) NOW REP. BY TWO DIRECTORS		
	SPL. CIVIL SUIT			
143	FA/75/2016	HILDA V.J. COLACO, THROUGH POA CECILIA D'LIMA. VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.	ADV. JOSEPH VAZ ADV. TERENCE ANTHONY VAZ LRS. OF APPELLANT ADV. JOSEPH VAZ THE APPELLANT NO.1(C) ADV. JOSEPH VAZ LRS. OF APPELLANT ADV. JOSEPH VAZ THE APPELLANT NO.1(D)	ADV. J. ABREU LOBO FOR R.NO.3 ADV. NIGEL J. FERNANDES FOR R.NO.3
	SUIT FOR PERMANENT INJUNCTION & OTHER CONSEQUENTIAL RELIEFS			
144	FA/82/2016	SUDHIR PRABHAKAR SATARDEKAR. VS VASUDEV S. PEDNEKAR AND 10 ORS.	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. LAXMI SAWANT	ADV. VISHWADH SARDESSAI FOR R.NO.3,4,6,8 AND 9 ADV. PRASHIL AROLKAR FOR R.NO.5 ADV. SANDESH PADIYAR FOR R.NO.5 ADV. HANUMANT D. NAIK FOR R.NO.7 ADV. ROHIT BRAS DE SA FOR R.NO.1 & 2 ADV. PRITI P.S. DESHPRABHU FOR R.NO.1 & 2 ADV. SANKALP SINAI BHANGUI FOR R.NO.5
	SUIT FOR MANDATORY INJUNCTION,DECLARATION PERMANENT INJUNCTION			
145	FA/83/2016	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS. VS DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT IVAN SANTIMANO	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2
	LAC (U/S-18)			
	WITH MCA/251/2019 IN FA/83/2016	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS., VS DEPUTY COLLECTOR AND	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.,		
	WITH FA/122/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND ANR., VS MUKTABAI NAGUESH MALKARNEKAR AND 3 ORS.,	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR P. NO. 2	
146	FA/87/2016	CORAL TOURISM MANAGEMENT CONSULTANCY PVT. LTD., REP. BY RAMESH H. NAIK @ RAMESH H. SIMEPURUSHKAR VS ARI SUDAN CHADHA, REP. BY P.O.A. CDR P. J. AUGUSTINE AND 4 ORS.,	ADV. VALMIKI MENEZES	ADV. KEWAL T. SAWANT FOR R.NO.3 AND 4 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 & 2 ADV. CATARINA FRANCIS RIBEIRO FOR R.NO.1 & 2
		SPL. CIVIL SUIT		
147	FA/90/2016	DILIP D. KUDASKAR AND ANR., VS VRUSHALI KESHAV KUDASKAR AND 13 ORS.,	ADV. PADGAONKAR KISHAN C ADV. SAEESH V. NAIK ADV. KAMAT GHANEKAR TANVI	ADV. SARVESH KAMAT FOR R.NO.1, 2 AND 3 ADV. R. G. RAMANI FOR R.NO.4 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.4
		SPL. CIVIL SUIT		
148	FA/95/2016	INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD., VS KGN ORE CARRIER, REPRESENTED THROUGH THEIR PARTNER ABDUL KARUM NOOR MOHAMMED AND ANR.,	ADV. SANTOSH HARI BHARNE ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. PURVA NAIK	ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 2
		SET ASIDE ORDER DTD 31/08/2015		
149	FA/101/2016	RAMESH SHETH (DECEASED) THROUGH HIS LRS., VS GOA SINTERED PRODUCTS	ADV. VIJAY A. PALEKAR ADV. PRAVIN M. GAWAS	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PVT. LTD. REPRESENTED BY ITS MANAGING DIRECTOR AND 2 ORS.,		
	SPL. CIVIL SUIT			
150	FA/108/2016	STATE OF GOA, BY ITS CHIEF SECRETARY AND 3 ORS., VS DHARMA K. BHOMKAR.,	ADV. VIVEK ANGELO RODRIGUES ADV. PRAVIN N. FALDESSAI FOR APPELLANTS ADV. SUNITA S GUPTA	ADV. J. ABREU LOBO FOR RESPONDENT
	SUIT FOR PERMANENT INJUNCTION & DECLARATION			
151	FA/109/2016	PANDURANG ARJUN GOSAVI, (NOW DECEASED), THR. HIS LRS., VS DY. CONSERVATOR OF FORESTS AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA AMONKAR	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
	RCS			
152	FA/112/2016	JOSE MARIA MILAGRES DIAS, REP. BY POA BASILIO SANTANA CASTELINO @ B.S. CASTELINO AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS.,	IN PERSON	ADV. MR. ARUN A. S. TALAULIKAR FOR RESPONDENTS ADV. ESTHER DIAS DO ROSARIO FOR R.NO.5 ADV. ASHVINA VALADARES FOR R.NO.5 ADV. ESPERDIAO DIAS DO ROSARIO FOR R.NO.5
	CIVIL SUIT			
153	FA/115/2016	SANTOSH RAIKAR., VS GOVT. OF GOA, THR. ITS SECRETARY AND ANR.,	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. FERNANDES NIGEL JOHN	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
	CIVIL SUIT			
154	FA/117/2016	AMRITA TOWERS PVT. LTD., REPRESENTED HEREIN BY ITS AUTHORIZED, PARVEEN KUMAR., VS DIGAMBAR SHANTARAM RAIKAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. ANUJ A. SALKAR ADV. R. G. RAMANI FOR R.NO.1 & 2 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 & 2
	SUIT FOR SPECIFIC PERFORMANCE			

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
155	FA/127/2016	THE EXECUTIVE ENGINEER, WORKS DIVISION VI (NH), PWD MARGAO., VS CASILDA FERNANDES (DEC) THR. LRS.,	ADV. SULEKHA KAMAT	S. ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A) AND 1 (B)

LAC (U/S-18)

156	FA/1/2017	OLGA MARIA RODRIGUES, THR. HER POA BARBARA T. RODRIGUES., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 6 ORS.,	ADV. ROHIT BRAS DE SA ADV. AMIT KABADI ADV. ANKITA NAGVENKAR ADV. PRITI S. P. DESHPRABHU ADV. SAMIKSHA VAIGANKAR ADV. GOVIND SALKAR	ADV. NIGEL DA COSTA FRIAS FOR R.NO.6 AND 7 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 5 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 4 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 3 PARAB SUHAS SHRIPAD ADV. BAVINA KUKALEKAR FOR R.NO.6 & 7 ADV. PRATIKSHA NAGVEKAR FOR R.NO.6 & 7 ADV. LAXMI SAWANT FOR R.NO.6 & 7 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2,3,4 & 5 ADV. RALPH MASCARENHAS FOR R.NO.6 & 7 ADV. IVINA MIRANDA FOR R.NO.6 & 7
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SUIT FOR MANDATORY INJUNCTION, DECLARATION
& PERMANENT INJUNCTION

157	FA/3/2017	VITHURAI BABLI NAIK HALDANKAR., VS DY. COMMISSIONER, CORPORATION OF CITY OF PANAJI AND 4 ORS.,	ADV. PAVITHRAN A.V ADV. PRAVIN ULHAS NAIK	ADV. PRANAY A KAMAT FOR R.NO.1 ADV. SUSAN LINHARES FOR R.NO.1
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CIVIL SUIT

158	FA/5/2017	PRABHAT SADASHIV NAIK AND ANR., VS	ADV. SUNANDA PANDURANG AMONKAR	ADV. SUSAN LINHARES FOR R.NO.1 AND 2
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE EXECUTIVE ENGINEER, WORKS DIVISION-III (PHE) PANAJI AND ANR.,		
	LAC (U/S-18)			
159	FA/13/2017	GOMANTAK D.B.S. SANSTHAN., VS SHRI. SATERI BHUMIKA TEMPLE AND 6 ORS.,	ADV. G. NAGVENKER	ADV. P. AMONKAR FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.7 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. P. AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1
	LAC (U/S-30)			
160	FA/16/2017	OSWIN DA SILVA., VS MARIA PLATILDA AFONSO DIAS AND 5 ORS.,	ADV. BORKAR SHRADDHA ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI AMEY KAKODKAR	ADV. VISHWADH SARDESSAI FOR R.NO.2 AND 5 ADV. CARLOS ALVARES FERREIRA FOR R.NO.1
	SUIT FOR PERMANENT INJUNCTION			
161	FA/19/2017	THOMAS RODRIGUES (DEC) THR. LRS. AND 7 ORS., VS THE SPECIAL LAND ACQUISITION OFFICER AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. GAWAS TUKARAM GOPAL ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2
	LAC (U/S-18)			
162	FA/28/2017	CONCESAO MONTEIRO, REP. THR. HER ATTORNEY, MARINA BARRETTO., VS ESTAQUIO MONTEIRO AND 24 ORS.,	ADV. DHARMANAND R VERNEKAR ADV. ANKITA KAMAT ADV. GOURI POI	
	SUIT FOR PERMANENT INJUNCTION			
163	FA/31/2017	CHRISTOPHER COELHO,	ADV. ROHIT BRAS DE SA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REP. BY HIS DULY CONST. POA, ARCHITECT DEAN DE CRUZ., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 6 ORS.,	ADV. GOVIND SALKAR ADV. PRITI S. P. DESHPRABHU	
SUIT FOR MANDATORY INJUNCTION, DECLARATION & PERMANENT INJUNCTION				
164	FA/35/2017	ENGINEERS COMBINE, REP. BY R. S. UPASOMI., VS GOA STATE INFRASTRUCTURE DEVELOPMENT CORP. LTD., REP. BY THE M.D. AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA KAISUKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1
CIVIL SUIT				
165	FA/39/2017	LIVIA PUREZA GUEDES., VS NEVES CONCEICAO DA COSTA E D'SOUZA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR THE APPELLANT ADV. GEMINI XETTIGAR FOR THE APPELLANT ADV. GINA MARIA ALMEIDA FOR THE APPELLANT	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS
SPL. CIVIL SUIT (SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS)				
166	FA/46/2017	SITA ANTAO E MASCARENHAS AND ANR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 9 ORS.,	ADV. BETQUECAR KARISHMA CUSTA ADV. ANKITA TARI	ADV. MR. ARUN A. S. TALAULIKAR FOR RESPONDENTS
CIVIL SUIT				
167	FA/49/2017	SHIVKRUPA CONSTRUCTIONS (BUILDERS, DEVELOPERS AND CONTRACTORS) AND 2 ORS., VS OLAVO BENEDITO PEREIRA AND 5 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI ADV. BALKRISHNA NATEKAR ADV. AGUIAR NAVDEEP JOHN ADV. ARCHANA SACHIN PAI BIR ADV. SONIA PREMANAND SHETYE	ADV. VISHWADH SARDESSAI FOR R.NO.3, 4 AND 5 ADV. GAURISH N. AGNI FOR R.NO.1 & 2
CIVIL SUIT				
168	FA/60/2017	THE OFFICE OF THE LAND	ADV. PRACHI SAWANT	ADV. JAGANNATH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ACQUISITION OFFICER, PWD PANAJI AND ANR., VS DR. VISHWANATH RAGHUVIR SINAI HEDE ALSO KNOWN AS VISHWANATH RAGHUVIR SINAI EDO.,	ADV. VISHWADH SARDESSAI APPELLANT	JAYANT MULGAONKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT ADV. SIYA U. DHARGALKAR FOR RESPONDENT

LAC (U/S-18)

169	FA/62/2017	SOUTH WESTERN RAILWAYS, THR. ITS GENERAL MANAGER. VS S.V.E. MUTHU AND CO. THR. ITS PARTNERS E.M. GEORGE.	ADV. AGHA IFTIKHAR	ADV. E.O. MENDES FOR RESPONDENT
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SUIT FOR INJUNCTION DECLARATION & CONSEQUENTIAL RELIEFS

170	FA/63/2017	AVIJIT EDBOR AND ANR., REP. BY POWER OF ATTORNEY HOLDER SUBHASH PEDNEKAR VS STATE THROUGH CHIEF SECRETARY AND 5 ORS.,	ADV. CARLOS ALVARES FERREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
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SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS

171	FA/75/2017	JULIE ROSE D'SOUZA AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. MELWIN ASSIS VIEGAS ADV. KRANTIKA GAUDE ADV. VISHWAS KANKONKAR ADV. SHRUTI BHOMKAR ADV. MEENAKA KORGAOKAR ADV. NEHA MAYENKAR ADV. REKHA KAMATAR	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
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SUIT FOR DECLARATION & INJUNCTION

172	FA/90/2017	GOVERNMENT OF GOA, THR. THE CHIEF SECRETARY AND ANR., VS PRATAP VITHAL DANGUI AND 49 ORS.,	ADV. DEEP D. SHIRODKAR	ADV. AJIT R. KANTAK R-1 TO 4, 8 TO 11, 18,26 AND 27 ADV. S.VEREKAR FOR R.NO.34 & 35 ADV. RAJAS A. KANTAK FOR R.NO.34 & 35 ADV. AJIT R. KANTAK FOR R.NO.34 & 35
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CIVIL SUIT		
173	FA/97/2017	DINAMATI ANDRE GOMES AND 4 ORS., VS CLOTHILDAS ALIAS CLOTINA ALIAS TOLENTINA FERNANDES (DEC) THR. LRS AND 43 ORS.,	ADV. RUI A. E. FERREIRA DIAS NINOSHKA ANNE EMERCIANO ANTONIO LEONARDO F.E. NORONHA	ADV. YOGESH V. NADKARNI FOR R.NO.44 ADV. SANKET DATTA KAMAT FOR R.NO.44 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO.44 ADV. S.PARAB FOR R.NO.44 ADV. TAMANNA ANIRBAN GUPTA FOR R.NO.44
		CIVIL SUIT		
174	FA/99/2017	THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS., VS DAMODAR PUNDALIK SINAI MOPKAR AND ANR.,	ADV. SUSAN LINHARES FOR THE APPELLANT	ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 ADV. MARIA CARMITA DCOSTA MASHELKAR FOR R. NO. 1 ADV. SAGAR SURENDRA SARMALKER FOR RESPONDENT NO. 1
		CIVIL SUIT		
175	FA/110/2017	STATE BANK OF INDIA, THR. ITS CHIEF MANAGER, RAVI SOLANKI., VS PANVELCAR HOTELS PVT. LTD., THR. ITS EXECUTIVE DIRECTOR, VIVEK PANVELCAR.,	ADV. SHASHIKANT NARAYAN JOSHI ADV. ADITI KAMAT	ADV. R. G. RAMANI FOR RESPONDENT ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR RESPONDENT
		BANK MATTER		
176	FA/113/2017	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR., VS GOVIND TUKARAM KORGAONKAR (DEC) THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	ADV. JOSEPH VAZ	ADV. PARAG S RAO ADV. R.ANAND FOR R.NO.8 & 9 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. SIYA U. DHARGALKAR FOR R.NO.2
		SUIT FOR PERMANENT INJUNCTION MANDATORY INJUNCTION		

SR.	CASE NUMBER & DECLARATION	PARTY NAME	PET. ADV.	RES. ADV.
	WITH CA/205/2017 IN FA/113/2017	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR., VS GOVIND TUKARAM KORGAONKAR (DEC), THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	ADV. JOSEPH VAZ	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9 ADV. R.ANAND FOR R.NO.8 & 9 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2
177	FA/114/2017	TAAIRA B. SHAIKH AND 3 ORS., VS THE GOA HOUSING BOARD, REP., THR. ITS CHAIRMAN AND 2 ORS.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.2
SUIT FOR PERMANENT INJUNCTION				
178	FA/116/2017	CELINA FERNANDES, THR. CONST. POA, APPELLANT NO. 2 AND 3 ORS., VS NELSON FERNANDES AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2 ADV. ANGLE CHIRAG AJAY FOR R.NO.1 & 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2
SPL. CIVIL SUIT				
	WITH FA/24/2018	NELSON FERNANDES AND ANR., VS CELINA FERNANDES AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE	
179	FA/123/2017	ALVARO JOAQUIM SANTANA GOMES (DEC) REP. BY HIS LRS. AND ANR., VS RAJESH RAGHUNATH NAIK AND ANR.,	ADV. P. P. SINGH	ADV. V. KORGAONKAR FOR THE RES. NO.1 AND 2 ADV. KAJOL MANGUESHKER FOR R. NO. 1 & 2 ADV. V. BRAGANZA, FOR R. NO. 1 & 2
SUIT FOR RECOVERY OF POSSESSION & PERMANENT INJUNCTION				
180	FA/126/2017	DR. ANTONIO JOSE DA	ADV. J. ABREU LOBO	ADV. BHARGAV M.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PIEDADE MENEZES MESQUITA AND ANR., VS DR. WILFREDO FRANCISCO DA PIEDADE MENEZES MESQUITA (SINCE DECEASED THROUGH LRS) AND 3 ORS.,	NIGEL JOHN FERNANDES KUNKOLIEKAR BHARATI KUNDAL	KHANDEPARKAR ADV. BHARGAV M. KHANDEPARKAR FOR R. NO. 2

INVENTORY PROCEEDINGS

181	FA/130/2017	REUBEN FRANCO AND ANR., VS DIRECTOR OF TOURISM, GOVT. OF GOA AND ANR.,	ADV	
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SUIT FOR PERMANENT INJUNCTION

182	FA/131/2017	HASINA BI SHAIK USMAN @ HASINA BI MOHAMMED YACUB AND 2 ORS., VS SHAIK MOHIDDIN HAYAT @ SHAIK MOHIDDIN AND ANR.,	ADV. BETQUECAR KARISHMA CUSTA	
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SUIT FOR DECLARATION & ANNULMENT THE TOLL & OTHER RELIEFS

183	FA/132/2017	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS., VS ANTONIO GONSALVES DIAS.,	ADV. MR. ARUN A. S. TALAULIKAR	ADV. ALDRIN MONTEIRO FOR RESPONDENT
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

184	FA/151/2017	VISHAL PAVANKUMAR GARG., VS S.R. KHANDELWAL AND SONS PVT. LTD.,	ADV. SANDESH D. PADIYAR ADV. SANDESH D. PADIYAR ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. PRASHIL AROLKAR	
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SPL. CIVIL SUIT

185	FA/152/2017	SIMPLEX INFRASTRUCTURES LTD., FORMERLY KNOWN AS SIMPLEX CONCRETE PILES (I), VS	ADV. YOGESH V. NADKARNI ADV. DIVYA RAVIRAJ SHIRGAM ADV. KALE AKSHATA ANAND	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.5 ADV. CARVALHO CANNIGIA ALLAN FOR
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PUSHPAM HORTITECH PVT. LTD., REP. BY POA, MILIND MOKASHI AND 4 ORS.,	ADV. SHIRODKAR	ROHAN R.NO.5 ADV. HANUMANT D. NAIK FOR R.NO.5 ADV. SHANE GOMES PEREIRA FOR RESPONDENT 1 ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT 1
SUIT FOR RECOVERY OF MONEY				
186	FA/3/2018	MERCIANA MASCARENHAS, REP. BY THEIR ATTORNEY, APPELLANT NO. 2 AND 8 ORS., VS ANTONIO XAVIER MERCES MIRANDA AND 14 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. SUSAN LINHARES FOR R.NO.13,14 AND 15 ADV. ETHELWALD OLIMPIO MENDES FOR R.NO.1 & 2
CIVIL SUIT				
	WITH FA/4/2018	MERCIANA MASCARENHAS AND 8 ORS., VS ANTONIO XAVIER MERCES MIRANDA AND 12 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PARAG S RAO FOR R.NO.13 ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY R-13 ADV. FEMY FERNANDES GOMES FOR R.NO.13 ADV. NIKHIL PURKE FOR R.NO.13 ADV. PRASANNA WADLAR FOR R.NO.13
187	FA/7/2018	ARJUN VASSU GAONKAR (DEC) REP. BY LRS. AND ANR., VS QUEPEM MUNICIPAL COUNCIL, A MUNICIPAL BODY, REP. BY ITS CHIEF OFFICER AND 3 ORS.,	ADV. ALMEIDA CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. RAJESH K SHIVOLKAR FOR R.NO.4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1
SUIT FOR PERMANENT INJUNCTION				
188	FA/19/2018	GURUDAS @ SHANKAR KORGAONKAR., VS SUBHADRA A. KORGAONKAR (DEC) THR.	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	ADV. SUSAN LINHARES FOR R.NO.6,7,8,9,10,11,12 AND 13 ADV. SANKALP SINAI BHANGUI FOR R.NO.7

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		HER LRS. AND 12 ORS.,		ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.7 ADV. PRASHIL AROLKAR FOR R.NO.7 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2A TO 2FF,4&5 ADV. SANDESH D. PADIYAR FOR R.NO.7

SUIT FOR MANDATORY & PERMANENT INJUNCTION

189	FA/20/2018	DAMODAR YESHWANT SINAI KAKODKAR AND ANR., VS UDAY SATCHIDANAND TILVE AND 6 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 4 ADV. SIYA U. DHARGALKAR FOR R.NO.1 TO 4
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SUIT FOR SPECIFIC PERFORMANCE OF CONTRACT & DAMAGES

190	FA/22/2018	ARVINDRA RAMCHANDRA GAONKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 AND 2 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.4 ADV. NAIK SALOME DINESH FOR R.NO.4 ADV. DINESH EKNATH NAIK FOR R.NO.4
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CIVIL SUIT

191	FA/44/2018	SAUNSTHANA GOKARNA PARTAGALE JIOTOMA MOTO, REP. BY ITS CONST. ATTORNEY, VASUDEV V. PHALDESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY OF GOA AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
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SUIT FOR DECLARATION INJUNCTION & RESTORATION
OF POSSESSION

192	FA/50/2018	TRIUMPH CONDITIONING ENGINEERS, REP. BY ITS PROP., POYREKAR., VS	AIR ADV. SONALI G.S. SAWARDEKAR ADV. K.PEDNEKAR (JOINT) ADV. KETAKI L. PEDNEKAR (JOINT)	ADV. PRAVIN N. FALDESSAI
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE GOVT. OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. SHIVAN DESAI (JOINT) ADV. SIKANDAR S. THALI	
SUIT FOR RECOVERY OF MONEY & DAMAGES				
193	FA/53/2018	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS., VS DAMODAR GHODGE AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI	ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR RES. NO. 1 ADV. ABHISHEK SAWANT FOR R. NO. 1 ADV. ABHISHEK SAWANT FOR RESPONDENT 2 TO 4 ADV. PANKAJ P. PAI VERNEKAR FOR R. NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT 2 TO 4
SUIT FOR RECOVERY OF COMPENSATION / DAMAGES & DEMOLITION & RESTORATION OF POSSESSION				
194	FA/54/2018	KUSUM KHARANGATE RAMASWAMY, REP. BY CONST. ATTORNEY, VILAS V. KHARANGATE AND 4 ORS., VS MARIA CELSA GOMES AND 9 ORS.,	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	ADV. RUI ALBERTO GOMES PEREIRA ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 8 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 6 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 7 ADV. RUI ALBERTO GOMES PEREIRA FOR R. NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 10
CIVIL SUIT				
195	FA/60/2018	MURPHY ELECTRONICS PVT. LTD., REP. THR. ITS MANAGING DIRECTOR, DILIP SHIRODKAR AND ANR., VS EDC LTD., THR. ITS DY. GENERAL MANAGER, G.R. SHANBAG.,	ADV. KAMAT GHANEKAR TANVI	ADV. U.R. TIMBLE FOR RESPONDENT ADV. YADIKA MANDREKAR FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	CIVIL APPLICATION	MISC		
196	FA/71/2018	GOA INDUSTRIAL DEVELOPMENT CORPORATION, REP. BY ITS MANAGING DIRECTOR, NARAYAN M. GAD., VS SADHANA BUILDERS PVT. LTD., THR. ITS MANAGING DIRECTOR, VEERDHAWAL SITARAM GHAG AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VISHWADH SARDESSAI FOR R. NO. 2
SUIT FOR DECLARATION & PERMANENT INJUNCTION				
197	FA/72/2018	LEENA REBELLO E GOMES, REP. BY POA, MILAGRES GOMES @ JOSE MILAGRES ALFREDO GOMES AND ANR., VS VINCENT FERNANDES AND ANR.,	ADV. ROHAN RAMA DESSAI	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2
SUIT FOR DECLARATION				
198	FA/74/2018	LAURENCA SIQUEIRA PINTO AND ANR., VS FATIMA BORGES AND 4 ORS.,	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. PRATIKSHA JUBA MANDREKAR	ADV. KHOLKAR NEHA UMESH FOR R. NO. 4, 5 ADV. SULEKHA S. KAMAT FOR R. NO. 5 ADV. SULEKHA S. KAMAT FOR R. NO. 4
CIVIL SUIT				
199	FA/75/2018	LAURENCA SIQUEIRA PINTO AND ANR., VS LACY SERAFINA FERNADNES AND 3 ORS.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. NIGEL JOHN FERNANDES	ADV. PRANAY A KAMAT FOR R.NO.1
SUIT FOR DECLARATION				
200	FA/76/2018	FABRICA DE IGREJA DE ST. ALEIXO OF CURTORIM, THR. ITS PRESIDENT, FR. MARIANO G. PROENCA., VS CURTORIM EDUCATIONAL AND WELFARE FOUNATION, THR. ITS GENERAL SECRETARY.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SPL. CIVIL SUIT			
201	FA/79/2018	A.K. VORA HUF, REP. BY ITS KARTA, A.K. VORA., VS OCEAN MARINE ENVIRONMENT COATINGS PVT. LTD. AND 3 ORS.,	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. MANDA SUTAR	ADV. YOGESH V. NADKARNI ADV. YOGESH V. NADKARNI FOR R. NO. 2 ADV. YOGESH V. NADKARNI FOR R. NO. 3 ADV. DIVYA RAVIRAJ SHIRGAM FOR R. NO. 3 ADV. HENDRIYA P. FERNANDES FOR R. NO. 3 ADV. HENDRIYA P. FERNANDES FOR R. NO. 2 ADV. DIVYA RAVIRAJ SHIRGAM FOR R. NO. 2 ADV. SANKET DATTA KAMAT FOR R. NO. 2 HENDRIYA P. FERNANDES DIVYA RAVIRAJ SHIRGAM ADV. YOGESH V. NADKARNI FOR R.NO.3 SANKET DATTA KAMAT ADV. H.FERNANDES FOR R.NO.3 ADV. D. SHIRGAM FOR R.NO.3

SUIT FOR RECOVERY DAMAGE & PERMANENT INJUNCTION

202	FA/81/2018	ATUL PAI DHUNGAT., VS CHIEF ELECTRICAL ENGINEER, GOVT. OF GOA, PANAJI AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	ADV. KHOLKAR NEHA UMESH FOR RESPONDENTS
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SUIT FOR DECLARATION,RECOVERY OF MONEY & PERMANENT
INJUNCTION

203	FA/86/2018	MANGESH GANPATI DESSAI AND ANR., VS COMMUNIDADE OF CANACONA, REP. BY ITS ATTORNEY, RAMAKANT P. NAIK GAONKAR AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.1
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SPL. CIVIL SUIT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
204	FA/89/2018	SALIM NARANGI, VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. ROHIT BRAS DE SA ADV. RAI KIRAN ASHOK ADV. GOVIND SALKAR ADV. SUMANGALA D KUSHAWAHA ADV. PRITI S. P. DESHPRABHU	ADV. PARAB SUHAS SHRIPAD ADV. SANDESH D. PADIYAR FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 4 ADV. NIGEL DA COSTA FRIAS FOR R. NO. 5 SHARMAD BODKE ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 2 ADV. SANKALP SINAI BHANGUI FOR R. NO. 2 ADV. VISHAL SAWANT FOR R. NO. 5 ADV. NAGVEKAR PRATI KSHA RAMKRISHNA FOR R. NO. 5

CIVIL SUIT

205	FA/90/2018	SAVIO QUEIROZ., VS HINDUSTAN COCO-COLA BEVERAGES PVT. LTD., REP. BY GAJANAN BORKAR.,	ADV. CARLOS ALVARES FERREIRA ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA ADV. SHANE GOMES PEREIRA	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT
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SPL. CIVIL SUIT

WITH FA/91/2018	SAVIO QUEIROZ., VS HINDUSTAN COCO-COLA BEVERAGES PVT. LTD., REP. BY GAJANAN BORKAR.,	ADV. CARLOS ALVARES FERREIRA ADV. FERNANDES JASON BOSCO ADV. SHANE GOMES PEREIRA ADV. ALMEIDA RICHELLE ISABELLA	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. P. DHURI FOR RESPONDENT
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SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. KAMAT SANKET DATTA FOR RESPONDENT
206 FA/97/2018	ANTONIO MARIANO FERNANDES, THR. HIS POA, PEDRINA ANA VAZ AND ANR., VS THE GOVT. OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. VISHAL SAWANT ADV. CORREIA MARIA SIMONE JUDITH	
	CIVIL SUIT		
207 FA/98/2018	D. N. NARVENKAR (DEC) REP. THR. HIS LRS., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES	
	SUIT FOR DECLARATION & RECOVERY OF MONEY		
WITH FA/92/2019	GOVERNMENT OF GOA, THR. THE CHIEF SECRETARY AND ANR., VS D. N. NARVENKAR (DEC) REP. BY HIS LRS.,	ADV. AMIRA ABDUL RAZAQ	ADV. VIVEK ANGELO RODRIGUES FOR R.NO.3 AND 4 ADV. VIVEK ANGELO RODRIGUES FO R.NO.1 & 2 ADV. NAIK VITHAL SHIVANAND FO R.NO.1,2,3 & 4
208 FA/105/2018	RAVINDRA BHANDARE AND 4 ORS., VS DR. DEEPCHAND BHASKAR BHANDARE AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. FIONA AUDREY CARDOZO ADV. GAURI POI	ADV. NIKHIL G. DHUMATKER FOR R. NO. 1 AND 2
	SUIT FOR DECLARATION & RECOVERY OF MONEY		
209 FA/115/2018	UDAY A. CHARI @ UDHAI ANANDA CHARI PRIOLKAR., VS STATE OF GOA, THR. CHIEF	ADV. RYAN DA PIEDADE MENEZES	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SECRETARY AND 2 ORS.,		
		CIVIL SUIT		
210	FA/132/2018	PIEDADE TAMATURGO FERNANDES., VS THE COMUNIDADE OF CANACONA, THR. ITS CONST. ATTORNEY, DARSHAN PISOLO NAIK GAONKAR AND ANR.,	ADV. KIRAN MORE ADV. SAYELI BANDODKAR	G
		SUIT FOR DECLARATION		
211	FA/137/2018	APOLINARIO AGNELO JOAO ELIADOR TELES AND ANR., VS MARIA LUIZA T. M. TELES AND 31 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GEMINI XETTIGAR	ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 28 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 25 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 29 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 32 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 24 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 26 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 30 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 23 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 31 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 27
		SPL.INVENTORY PROCEEDING		
212	FA/148/2018	CHANDRAHAS SALKAR., VS THE GOA STATE CO-OP BANK LTD., THR. ITS MANAGING DIRECTOR,	ADV. VASUDEV SHIRODKAR ADV. MAMATA ROHIDAS FONDEKER ADV. YOGUESH	A.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PANAJI AND 2 ORS.,	KANKONKAR ADV. SHWETA D. SANGODKAR ADV. SHWETA D. SANGODKAR	
SPL. CIVIL SUIT				
213	FA/149/2018	COMMUNIDADE OF QUITTOL, REP. BY ITS ATTORNEY PUTU MORTU NAIK DESSAI, VS THE CHIEF SECRETARY, GOVT.OF GOA AND 2 ORS.,	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. PRILAM PREMANAND PHADTE ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. SANKALP SINAI BHANGUI	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2
CIVIL SUIT				
214	FA/152/2018	SNOWKON GONSALVES., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	
SUIT FOR DECLARATION, DAMAGE, COMPENSATION & CONSEQUENTIAL RELIEFS				
215	FA/153/2018	SHAMSUNDAR MIRAJI MIRAJKAR., VS GEETESH GOKULDAS NAIK AND ANR.,	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	
RECOVERY FOR MONEY,PERMANENT INJUNCTION & DECLARATION				
216	FA/6/2019	N. S. VERLEKAR AND 3 ORS., VS STATE OF GOA, REP. BY DIRECTORATE OF SETTLEMENT OF SURVEY AND LAND RECORDS, GOVT. OF GOA AND 4 ORS.	- ADV. SHIVAN DESAI FOR P. NO. 4 ADV. SHIVAN DESAI FOR P. NO. 3 ADV. ANIROODH C. SARDESAI FOR P. NO. 4 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS FOR P. NO. 4 ADV. ANIROODH C. SARDESAI FOR P. NO. 3 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS FOR P. NO. 3	ADV. SUSAN LINHARES FOR R.NO.1 ADV. RAM KAKKAR R.NO.2 TO 5 ADV. PRADOSH P. DANGUI R.NO.2 TO 5 ADV. JAY MATHEW R.NO.2 TO 5 ADV. AAMIR JAMADAR R.NO.2 TO 5 ADV. AKSHAYA JOGLEKAR R.NO.2 TO 5 ADV. ASHISH KRISHNANATH KUNCOLIENCAR R.NO.2 TO 5 ADV. NIKITA NADKARNI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NO.2 TO 5 ADV. AMOGH V. PRABHUDESAI R.NO.2 TO 5
CIVIL SUIT				
217	FA/10/2019	COLONIAL HOMES PVT. LTD., THR. ITS DIRECTOR, NOEL MARTIN VEIGAS., VS JOSE RUI FERNANDES.,	ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. FERNANDES JASMINE MERILYN ADV. PRATIKSHA JUBA MANDREKAR	
SUIT FOR EVICTION, RECOVERY OF POSSESSION RECOVERY OF MONEY & MESNE PROFITS				
218	FA/12/2019	JACINTO BARRETO MIRANDA., VS SPECIAL LAND ACQUISITION OFFICER, SERAULIM IRRIGATION PROJECTO, MARGAO AND 3 ORS.,	ADV. BETQUECAR KARISHMA CUSTA	ADV. SUSAN LINHARES FOR R.NO.1,3 AND 4 ADV. IVAN SANTIMANO FOR R-2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R-2
SUIT FOR RECOVERY OF RENT / DAMAGES				
219	FA/20/2019	JUCUNDA NUNES SILVEIRA, REP. BY HER POA, COSME ANTONIO ELEUTERIO AZAREDO SILVEIRA., VS THE CHIEF ELECTRICAL ENGINEER, PANAJI AND 3 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. JESSICA FERNANDES ADV. CORREIA MARIA SIMONE JUDITH ADV. LAXMI SAWANT	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
CIVIL SUIT				
220	FA/21/2019	MOHAN BAGADE AND ANR., VS SELWYN GLENN MENEZES.,	ADV. DHARMANAND R VERNEKAR ADV. KAMAT ANKITA AVDHUT ADV. GAURI POI	
SPL. CIVIL SUIT				
221	FA/22/2019	PAUL DIAS AND SONS, REP. BY ITS PARTNER, WILLIAM DIAS., VS SDS SHIPPING PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. ALDRIN MONTEIRO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CIVIL SUIT		
222	FA/25/2019	DR. JOAQUIM JOSEPH NOEL DA SILVA, REP. BY DULY CONST. ATT., RUBAN QUADROS AND ANR., VS JOBY JOSE.,	ADV. GAUTAMI KAMAT	
		REG. CIVIL SUIT		
223	FA/26/2019	M AND M CONSTRUCTIONS., VS GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION, REP. BY THE MANAGING DIRECTOR.,	ADV. VIVEK ANGELO RODRIGUES NAIK VITHAL SHIVANAND SIDHARTH MALIK	
		SPL. CIVIL SUIT		
224	FA/32/2019	SHEKAR RAM FAL DESSAI @ CHONDRU RAM PHAL DESSAI @ CHANDRASHEKHAR RAM PHAL DESSAI AND ANR., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. VINOD VISHNU KORGAONKAR ADV. PAVITHRAN VILAS GOVINDAN ADV. MANGUESHKAR KAJOL KAMLESH ADV. BERNARD FERNANDES	
		CIVIL SUIT		
225	FA/35/2019	PRISCA FERNANDES AND 4 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 10 ORS.,	ADV. DEVIDAS J. PANGAM	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.6 ADV. MARIE ROSETTE PEREIRA FOR R.NO.8 & 10 ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.8 & 10 ADV. IVAN SANTIMANO FOR R.NO.6
		SUIT FOR DECLARATION & DAMAGES		
226	FA/38/2019	KRISHNA ARJUN BETODKAR AND 4 ORS., VS THE STATE OF GOA, REP. BY ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ANDRE PEREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
		CIVIL SUIT		

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
227	FA/42/2019	NAGESHWAR CONSTRUCTION, THR. ITS POA, VISHAL VILAS LADGE., VS GOVT. OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. GAURANG PANANDIKER	D. ADV. SHIVADATTA P. MUNJ FOR R.NO.3
CIVIL SUIT				
228	FA/43/2019	ASHWINI KAWLEKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. H. KANKONKAR ADV. NATIANA GODINHO	ADV. SIDDHESH PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
CIVIL SUIT				
229	FA/47/2019	COSMIC CONNECTION RESORTS PVT. LTD., REP. BY ITS AUT. DIRECTOR, ALEXANDER MAMEDOV., VS SERGEY SARYCHVE AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL REMEDIOS ADV. RUPA BANAULIKAR ADV. SIYA DHARGALKAR	
SPL. CIVIL SUIT				
230	FA/52/2019	SHREE GAJANTLAXMI RAVALNATH DEV. CHARIT. TRUST, THR. ITS MAN. TRUSTEE,NARAYAN J. KAREKAR AND 5 ORS. VS BABURAO MANGESH KAREKAR AND 16 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. S. R. RIVANKAR FOR R.NOS.1,4-7,9,11-13,16 AND 1 ADV. RAMA GAJANAN RIVANKAR FORR.1,4-7,9,11-13,16,1 ADV. GAWAS TUKARAM GOPAL FOR R.NO.2 & 3
CIVIL SUIT				
231	FA/54/2019	BHARAT POWER T. LTD., THR. ITS MANAGING DIRECTOR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. VIVEK ANGELO RODRIGUES THE PETITIONER	
CIVIL SUIT				
232	FA/56/2019	KRISHNANAND N. BHAT., VS	ADV. ASHWIN D. BHOBE ADV. FERNANDES	ADV. PALYEKAR VINITA VISHRAM FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REMEDIOS CRASTO.,	ANNELISE ADV. KALPA DEVIDAS GOVENKAR	RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT

SPL. CIVIL SUIT RECOVERY FO MONEY

WITH MCA/453/2019 IN FA/56/2019	KRISHNANAND N. BHAT., VS REMEDIOS CRASTO.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT
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233 FA/60/2019	MANUEL FERNANDES AND ANR., VS INANCIO PIEDADE FERNANDES AND 24 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. RUPA BANAULIKAR	ADV. V.KORGAONKAR FOR R.NO.1 AND 2 ADV. V.BRAGANZA FOR R.NO.1 & 2 ADV. PRASHEEN LOTLIKAR FOR R.NO.12 TO 16 ADV. MARIE ROSETTE PEREIRA FOR R.NO.17 & 18
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SPL.INVENTORY PROCEEDING

234 FA/64/2019	MAHADEV DATTA AROSCAR AND ANR., VS ANGELICA SEBASTIANA AZAVEO (DEC), THR. HER LRS., AND 2 ORS.,	ADV. DEEPAK GAONKAR ADV. SONAL NAGVENKAR
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SPL. CIVIL SUIT

235 FA/71/2019	ANJALI SANYOG NARVEKAR., VS SANYOG GANESH NARVEKAR AND 5 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. NAGVEKAR PRATIKSHA RAMKRISHNA	ADV. KAMAT GHANEKAR TANVI ADV. GEETESH RAMESH SHETYE FOR R. NO. 6 ADV. KAMAT
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. RALPH MASCARENHAS	GHANEKAR TANVI FOR R. NO. 3
			ADV. IVINA MIRANDA	ADV. GEETESH RAMESH SHETYE FOR R. NO. 5
			ADV. CORREIA MARIA SIMONE JUDITH	ADV. KAMAT GHANEKAR TANVI FOR R. NO. 4
				ADV. KAMAT GHANEKAR TANVI FOR R. NO. 2
				ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 4
				ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4
				ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 3
				ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 3
				ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 2
				ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 2
				MASHELKAR TANISHA AVINASH
				PALYEKAR VINITA VISHRAM
				ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1,2,3 & 4

SUIT FOR PERMANENT & MANDATORY INJUNCTION

236	FA/79/2019	MARIA FERNANDA FRANCISCA AND 3 ORS., VS LAND DEAL ASSOCIATION AND 2 ORS.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO
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SPL. CIVIL SUIT

237	FA/89/2019	VRUNDA SITARAM NAIK AND 7 ORS., VS AJIT LAVACHANDRA GAUNDALKAR (DEC) THR. LRS. AND 6 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. ASHWIN D. BHOBE FOR R.NO.3,4,5 AND 6 ADV. ASHWIN D. BHOBE FOR R.NO.2 ADV. PRILAM PREMANAND PHADTE FOR R.NO.7
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. PRASHIL AROLKAR FOR R.NO.7
				ADV. SANKALP SINAI BHANGUI FOR R.NO.7
				ADV. SANKALP SINAI BHANGUI FOR R.NO.7
				ADV. SANDESH D. PADIYAR FOR R.NO.7

SPL. CIVIL SUIT

238	FA/102/2019	VISHRAM KRISHNA SINAI KANTAK (DEC) AND 6 ORS., VS GOVIND KRISHNA SINAI KANTAK AND 8 ORS.,	ADV. SAILEE R. KENNY ADV. ARAUJO ASHVINI AFONSO	ADV. R. G. RAMANI ADV. R. G. RAMANI FOR R. NO. 4 ADV. R. G. RAMANI FOR R. NO. 5 ADV. R. G. RAMANI FOR R. NO. 3 ADV. R. G. RAMANI FOR R. NO. 6 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 6 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 5 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 4 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 3 SUNANDA PANDURANG AMONKAR
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SUIT FOR DECLARATION AND PERMANENT INJUNCTION & CONSEQUENTIAL RELIEFS

239	FA/105/2019	HIRALAL P. GUDEKAR (DEC) THR. LRS., VS RUPSI TOPAN AND 3 ORS.,	ADV. DINESH EKNATH NAIK ADV. PETHKAR TRUPTI MAHADEV	ADV. SUSAN LINHARES FOR R.NO.4
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LAC (U/S-30)

240	FA/115/2019	LAXAMI R. KORGAONKAR AND 13 ORS., VS RICARDO JOAQUIM INACO MARTINHO DE SOUZA AND 2 ORS.,	ADV. PRANAY A KAMAT ADV. PRANITA NARAYAN GAWANDI	ADV. SHIVADATTA P. MUNJ FOR R.NO.2 AND 3 ADV. VALMIKI MENEZES FOR R.NO.1
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SUIT FOR DECLARATION SETTING A SIDE JUDGMENT & ORDER DTD. 10/5/1996 & PERMANENT INJUNCTION

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
241	FA/138/2019	QUEROBINA FERNANDES E D'SOUZA, REP. BY CONST. ATT., VINCENTE ALEXIO RODRIGUES AND ANR., VS SERAFINA MORAES E FERNANDES (DEC) THR. HER LRS. AND 8 ORS.,	ADV. ALMEIDA CLEOFATO GARRETT ADV. IVAN SANTIMANO	ADV. ASHWIN D. BHOBE FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. FERNANDES ANNELEISE FOR R. NO. 7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 7 ADV. FERNANDES ANNELEISE FOR R. NO. 6 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 6 ADV. ANGLE CHIRAG AJAY FOR R. NO. 6

SUIT FOR DECLARATION & CANCELLATION OF DEEDS PERMANENT INJUNCTION & OTHER RELIEFS

242	FA/145/2019	VINOD DHAMAKLE., VS LUDVICK SEBASTIAN BARRETTO AND ANR.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. ARUN A.S. TALAULIKAR FOR R.NO.1
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SPL. CIVIL SUIT

243	FA/147/2019	JENNIFER COLACO VALES., VS THE EXECUTIVE ENGINEER, WORKS DIV. II, WATER RESOURCE DEPT. AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. KHORATE JANAVI JANARDAN ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	ADV. SIDDHESH PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 4 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
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CIVIL SUIT

244	FA/9/2020	PRAKASH HARISCHANDRA KAVLEKAR AND ANR., VS MILAN DANTIE @ ANITA DANTIE AND 7 ORS.,	ADV. MARVIN D'SOUZA ADV. NIGEL JOHN FERNANDES	
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CIVIL SUIT

245	FA/12/2020	SALIM SANDHI., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ANTHONY JOE D'SILVA	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CIVIL SUIT		
246	FA/13/2020	MEHMOOD A. ANSARI, VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ANTHONY JOE D'SILVA	
		CIVIL SUIT		
247	FA/14/2020	DADAPIR LOHAR., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ANTHONY JOE D'SILVA	
		CIVIL SUIT		
248	FA/16/2020	RIVERSIDE RESORTS AND HOLIDAY HOMES PVT. LTD., REP. BY AUT. SIGN., TIRTHRAM ARONDEKAR., VS MAHESH SHAH AND ANR.,	DESAI DEEPA MOHAN SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR SOMNATH B. KARPE	ADV. MASHELKAR TANISHA AVINASH
		SPL. CIVIL SUIT		
249	FA/17/2020	RIVERSIDE RESORTS AND HOLIDAY HOMES PVT. LTD., REP. BY AUT. SIGN., TIRTHRAM ARONDEKAR., VS MAHESH SHAH AND ANR.,	DESAI DEEPA MOHAN SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR SOMNATH B. KARPE	
250	FA/19/2020	PANDURANG TIMBLO INDUSTRIES, REP. BY CONST. POA, DEEPAK DASHRATH SAWANT., VS K.G.N. ORE CARRIER.,	ADV. SHENVI KAKODKAR PRANAV SURYAJI ADV. SUNANDA PANDURANG AMONKAR	ADV. SOMNATH B. KARPE DESAI DEEPA MOHAN SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR
		SPL. CIVIL SUIT		
251	FA/10/2021	TIMES CONSTRUCTIONS,	ADV. JAGANNATH	ADV. SHIVDATT P. MUNJ

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REP. BY ITS PARTNER, ANTHONY SEBY FALEIRO AND CONSTATINO FALEIRO VS STATE OF GOA, REP. BY COLLECTOR	JAYANT MULGAONKAR BANAULIKAR RUPA DAMODAR SIYA ULHAS DHARGALKAR JAGANNATH JAYANT MULGAONKAR	
		CIVIL SUIT		
252	FA/13/2021	MOHAN SHRINIVAS KAMAT AND ANR VS DILIP SHRINIVAS KAMAT AND 9 ORS	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. HALARNKAR REEHA ADISH FOR R. NO. 2 ADV. HALARNKAR ADISH VINOD FOR R. NO. 2 HALARNKAR ADISH VINOD HALARNKAR REEHA ADISH KISHOR V. BADODKER AISHWARYA MANGALDAS SHETKAR KISHOR V. BANDODKER AISHWARYA MANGALDAS SHETKAR
		SPL. CIVIL SUIT		
	WITH FA/14/2021	MOHAN SHRINIVAS KAMAT AND ANR VS DILIP SHRINIVAS KAMAT AND 9 ORS	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. HALARNKAR ADISH VINOD ADV. HALARNKAR REEHA ADISH FOR R. NO. 2 ADV. HALARNKAR ADISH VINOD FOR R. NO. 2 HALARNKAR REEHA ADISH KISHOR V. BANDODKER AISHWARYA MANGALDAS SHETKAR KISHOR V. BANDODKER AISHWARYA MANGALDAS SHETKAR
253	FA/5/2022	THE EXECUTIVE ENGINNER, THR. NITIN V. SINAI NEUREKAR AND 4 ORS VS K. ISMAIL	ADV. SULEKHA S. KAMAT	ADV. KAKODKAR SHAMBHU SATCHIDANAND

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CIVIL SUIT		
254	FA/20/2022	SUSHAMA @ SNEYA GOVIND MANDREKAR @ SAILI SAIRAJ SAWAL VS SAIRAJ TUKARAM SAWAL	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELISE KALPA DEVIDAS GOVENKAR	ADV. NISHIGANDHA NISHIKANT SHET SUSHMA TUKARAM MANDREKAR

MATRIMONIAL PETITION

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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